

ORISSA HIGH COURT**FILING REPORT AS ON :04/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBA/000024/2023	SASANKA BHUSAN DAS @ SASANKA DAS VS NIHAR MALANI RAY	SAIBRATA RATH VS	// (//
2	BLAPL/0013623/2023	BALDEV RAY VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MALKANGIRI /293 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000016/2023
3	BLAPL/0013624/2023	BAPI @ SANDEEP KUMAR MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR TOWN /427 /2023 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000027/2023
4	BLAPL/0013625/2023	MONU @ MONU KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /86 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000083/2023
5	BLAPL/0013626/2023	NAROTTAM DIGAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PHIRINGIA /167 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000122/2023
6	BLAPL/0013627/2023	SATYA PRAKASH MOHANTY VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	KAMAKHYANAGAR /140 /2012 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYANAGAR(Dhenkanal) GR/0000431/2012
7	BLAPL/0013628/2023	MITHUN MAJHI VS STATE OF ODISHA	MAHES DAS VS	PHIRINGIA /54 /2023 (//
8	BLAPL/0013629/2023	RAKESH KUMAR DIGAL VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /82 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000072/2023
9	BLAPL/0013630/2023	ALOK DANDASENA VS STATE OF ODISHA	ARIJEET MISHRA VS	KORAPUT TOWN /276 /2023 S.D.J.M.,KORAPUT(Koraput) GR/0000832/2023
10	BLAPL/0013631/2023	BAPUNU @ SISIRA MAHALIK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	TIHIDI /349 /2023 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000088/2023
11	BLAPL/0013632/2023	INDRA MAJHI VS STATE OF ODISHA	S.S.RAY (2) VS	PUTASINGH /21 /2021 A.D.J., GUNUPUR(Rayagada) TR/0000038/2021

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12	BLAPL/0013633/2023	JISAYA MAJHI VS STATE OF ODISHA	S.S.RAY (2) VS	PUTASINGH /21 /2021 A.D.J., GUNUPUR(Rayagada) TR/0000038/2021
13	BLAPL/0013634/2023	MD. IRPHAN KHAN VS STATE OF ODISHA	S.S.RAY (2) VS	AMBADOLA /142 /2021 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000110/2021
14	BLAPL/0013635/2023	GOPINATH KAUSALYA VS STATE OF ODISHA	S.S.RAY (2) VS	GUNUPUR /178 /2023 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(Rayagada) GR/0000451/2023
15	BLAPL/0013636/2023	BANGARI ANANTA VS STATE OF ODISHA	UMAKANTA MOHAPATRA VS	JARADA /195 /2023 () //
16	BLAPL/0013637/2023	HEMANTA JENA @ LITU VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	BALASORE SADAR /215 /2020 3RD ADDL DISTRICT JUDGE, BALASORE(Baleshwar) ST/0000122/2022
17	BLAPL/0013638/2023	AYRAN SAMA @ SAME AYRAN VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	BARGARH /606 /2023 DIST.AND SESSIONS JUDGE,BARGARH(Bargarh) Spl/0000096/2023
18	BLAPL/0013639/2023	KILLO SUKKU @ SUKU KHILLO VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /33 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000045/2022
19	BLAPL/0013640/2023	HARI BADANAYAK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /70 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000087/2023
20	BLAPL/0013641/2023	LUDHA @ KRUSHNA SABAR VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	DEOGARH /143 /2017 A.D.J.,DEOGARH(Debagarh) ST/0000079/2017
21	BLAPL/0013642/2023	SANU @ DEEPAK NAIK VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	NUAGAON /125 /2023 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh) GR/0000632/2023
22	BLAPL/0013643/2023	PADMANABHA DEHURY VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	PHIRINGIA /193 /2023 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI(Kandhamal) CT/0000839/2023
23	BLAPL/0013644/2023	BIKASH KUMAR NAYAK	PRANAB RANJAN CHHATOI	BOLAGARH P.S. /129 /2023

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		VS	VS	J.M.F.C.,KHURDA(Khordha)
24	BLAPL/0013645/2023	STATE OF ODISHA PRAMOD PRADHAN	MANAS KUMAR CHAND	GR/0000539/2023 / /0
		VS	VS	1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha)
25	BLAPL/0013646/2023	STATE OF ODISHA ROHITA KHATUA	SATYABRATA PANDA	TR/0000120/2023 KANTAMAL /90 /2023
		VS	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE,KANTAMAL(Baudh)
26	BLAPL/0013647/2023	STATE OF ODISHA DILLIP DIGAL	AMIYA KUMAR TARAI	Spl/0000137/2023 / /0
		VS	VS	2ND A.D.J.,PURI(Puri)
27	BLAPL/0013648/2023	STATE OF ODISHA DEEPAK CHHATRIA	PARTHA SARATHI NAYAK	TR/0000061/2023 NARLA /207 /2023
		VS	VS	J.M.F.C.,MADANPUR-RAMPUR(Kalahandi)
28	BLAPL/0013649/2023	STATE OF ODISHA ASHIS @ ASIS @ ASISA KUMAR PRADHAN	BIJAYA KUMAR PARIDA (2)	CT/0000425/2023 NAYAGARH /121 /2023
		VS	VS	SPECIAL JUDGE,NAYAGARH(Nayagarh)
29	BLAPL/0013650/2023	STATE OF ODISHA S. RABINDRA DORA	RAJIB LOCHAN PATTNAIK	TR/0000189/2023 MACHHKUND /8 /2022
		VS	VS	()
30	BLAPL/0013651/2023	STATE OF ODISHA SK. MUSTAQUE AHAMMAD	SUSHANTA KUMAR SAMANTARAY	// NIALI /386 /2023
		VS	VS	()
31	BLAPL/0013652/2023	STATE OF ODISHA SUDAM CHARAN SINGH	RAMESH CHANDRA MAHARANA	// / /0
		VS	VS	()
32	BLAPL/0013653/2023	STATE OF ODISHA GOUTAM BAGH	ARIJEET MISHRA	// JEYPORE SADAR /347 /2023
		VS	VS	()
33	BLAPL/0013654/2023	STATE OF ODISHA SURATHA MUKHI	SATYABRATA PANDA	// MANAMUNDA /129 /2023
		VS	VS	()
34	BLAPL/0013655/2023	STATE OF ODISHA BHAKOLO @ DAYASAGAR BANCHHOR	SACHIDANANDA PADHEE	// BHATILI /213 /2022
		VS	VS	()

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35	BLAPL/0013656/2023	STATE OF ODISHA KUBER MEHER VS	SUBODH KUMAR MOHANTY VS	// CYBER CRIME AND ECONOMIC OFFENCES /27 /2023 ()
36	BLAPL/0013657/2023	STATE OF ODISHA DALABEHERA SUSAMA DORA @ D.SUSAMA DORA VS	JUGALA KISHORE PANDA VS	// //0 ()
37	BLAPL/0013658/2023	STATE OF ODISHA SURENDRA SINGH VS	JAGABANDHU SAHU VS	// //0 ()
38	BLAPL/0013659/2023	STATE OF ODISHA BAPAN SARKAR VS	HARIPAD MOHANTY VS	// K.NUAGOAN /30 /2020 ()
39	BLAPL/0013660/2023	STATE OF ODISHA RAJA @ RAJIV NAYAK VS	BISHNU BRATA SINGH VS	// SORO /352 /2023 ()
40	BLAPL/0013661/2023	STATE OF ODISHA LINGARAJ THAPA VS	BISWARANJAN DALAI VS	// GOCHHAPADA /54 /2023 ()
41	BLAPL/0013662/2023	STATE OF ODISHA TOFAN KUMAR MALLICK @ TOFAN VS	BISWARANJAN DALAI VS	// JAGATSINGPUR /199 /2022 ()
42	BLAPL/0013663/2023	STATE OF ODISHA SK. RAHIL @ RAHIL VS	MD. RIAZ VS	// SAHID NAGAR P.S. /141 /2023 ()
43	BLAPL/0013664/2023	STATE OF ODISHA REMU @ ADWAITA KUMAR NATH VS	SUSANTA KUMAR SAHU VS	// RENGALI (SAMBALPUR) /203 /2022 ()
44	BLAPL/0013665/2023	STATE OF ODISHA MAHENDRA DIGAL VS	SURYAKANTA DWIBEDI VS	// PHIRINGIA /41 /2023 ()
45	BLAPL/0013666/2023	STATE OF ODISHA LANKESWAR DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// GOCHHAPADA /154 /2023 () //

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46	BLAPL/0013667/2023	MD. RAJA BABU VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	DHANUPALI /330 /2023 () //
47	BLAPL/0013668/2023	CHANDRA DALEI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MACHHKUND /98 /2023 () //
48	BLAPL/0013669/2023	PUJA JENA @ PRITAMA PATRA @ JENA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	SAHADEV KHUNTA /259 /2022 () //
49	BLAPL/0013670/2023	GAGAN PRADHAN VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	RAIRAKHOL /245 /2023 () //
50	BLAPL/0013671/2023	SANKAR KHARA VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /264 /2023 () //
51	BLAPL/0013672/2023	BIJAY MUDULI VS STATE OF ODISHA	MANORANJAN PADHY VS	LAXMIPUR /38 /2023 () //
52	BLAPL/0013673/2023	SOMNATH PRASKA VS STATE OF ODISHA	MANORANJAN PADHY VS	LAXMIPUR /28 /2022 () //
53	BLAPL/0013674/2023	SATRUGHANA NAG VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	AINTHAPALI /471 /2021 () //
54	BLAPL/0013675/2023	TUNTUN CHOUDHURY VS STATE OF ODISHA	RAMESH CHANDRA MOHANTY VS	/ /0 () //
55	BLAPL/0013676/2023	PURNA CHANDRA PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	NAYAPALLI P.S. /202 /2023 () //
56	BLAPL/0013677/2023	MILAN @ RAJIB KUMAR MOHAPATRA VS STATE OF ODISHA	S.D. RANJIT VS	NILGIRI /338 /2023 () //
57	BLAPL/0013678/2023	BYASADEV MOHANTY	SUBASH CHANDRA ACHARYA	CYBER CRIME AND ECONOMIC OFFENCES /24 /2023

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		VS	VS	()
58	BLAPL/0013679/2023	STATE OF ODISHA PRAMOD NAG	DURLLABHA RANJAN MISHRA	// BOLANGIR TOWN /220 /2023
		VS	VS	()
59	BLAPL/0013680/2023	STATE OF ODISHA CHANDAN GHARAMI	GOUTAM LENKA	// MALKANGIRI /309 /2022
		VS	VS	()
60	BLAPL/0013681/2023	STATE OF ODISHA DIBAKAR KANHAR	SANJIB KUMAR BHANJADEO	// MANAMUNDA /61 /2015
		VS	VS	()
61	BLAPL/0013682/2023	STATE OF ODISHA AJAY CHOUDHURY	SOUGAT DASH	// SECTOR-7 /126 /2021
		VS	VS	()
62	BLAPL/0013683/2023	STATE OF ODISHA BIKI @ BICKY BANCHHOR @ KESHABA BANCHHORLAXMINARAYAN PATEL		// DHANUPALI /330 /2023
		VS	VS	()
63	CMAPL/0000818/2023	STATE OF ODISHA SHYAMSUNDAR SAHU	SOUGAT DASH	// //
		VS	VS	()
64	CMAPL/0000819/2023	STATE OF ODISHA NARAYAN CHANDRA JENA		// //
		VS	VS	()
65	CMP/0001508/2023	STATE OF ODISHA P.SACHIDANANDA PRUSTY	NIRMAL KISHORE RATH	// //
		VS	VS	()
66	CMP/0001509/2023	BHABANI SANKAR PRUSTY GURVA SOREN	VIJAYA KAR	// //
		VS	VS	()
67	CMP/0001510/2023	ARUNA DASH RUKMANI DALAI	MAHESWAR MOHANTY	// //
		VS	VS	()
68	CMP/0001511/2023	RAMAKANTA NAYAK KUNI KAR	RABI NARAYAN MOHANTY	// //
		VS	VS	()

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69	CMP/0001512/2023	MAHESWAR SATAPATHY AZIT KUMAR MISHRA VS	BRAHMANANDA TRIPATHY VS	// // 0
70	CMP/0001513/2023	ADIKANDA PRADHAN JAYANTI MISHRA VS	A.K.SAHOO VS	// // 0
71	CMP/0001514/2023	MANMOHAN PAL JHUNU JENA VS	BUDHADEV ROUSTRAY VS	// // 0
72	CMP/0001515/2023	SUDARSAN PATRO SUSHANTA KUMAR NAYAK VS	ABHISHEK MOHANTY VS	// // 0
73	CONTC/0009527/2023	MANASI SAHU PRAMOD KUMAR NAYAK VS	ADV. VS	// // 0
74	CONTC/0009528/2023	ASWATHY S., I.A.S. BIBHU PRADA DAS VS	ADV VS	// // 0
75	CONTC/0009529/2023	ROOPA ROSHAN SAHOO, I.A.S RABINDRANATH PANDA VS	ADV VS	// // 0
76	CONTC/0009530/2023	RATNAKAR DALAI, SUPDT ENGINEER, PURI IRRIGATION DIV. SUCHISMITA TRIPATHY VS	ADV VS	// // 0
77	CONTC/0009531/2023	PROF. PRAVAT KUMAR ROUL, VICE CHANCELLOR, OUAT SASMITA MANGARAJ VS	AKSHAYA KUMAR DORA VS	// // 0
78	CONTC/0009532/2023	ASWATHY S., IAS BINAPANI BEHERA VS	ADV VS	// // 0
79	CONTC/0009533/2023	PRAGYAN PARAMITA THATOI, O.A.S SUBASINI SAMAL VS	ADV VS	// // 0
		SURENDRA KUMAR, I.A.S		//

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80	CONTC/0009534/2023	MAMATA PADHIARY VS SALINI PANDIT, IAS	ADV. VS	// 0 //
81	CONTC/0009535/2023	SUBASH CHANDRA BHOI VS LINA NANDA, PRINCIPAL SECY. TO GOVT. FOREST AND ENVIRONMENT AND CLIMATE CHANGE DEPT, BBSR	ADV VS	// 0 //
82	CONTC/0009536/2023	RAMAKANTA SWAIN VS A.AWASTI.S., I.A.S	ADV VS	// 0 //
83	CONTC/0009537/2023	PUSPALATA PRADHAN VS S.ASWATHY, IAS	ADV. VS	// 0 //
84	CONTC/0009538/2023	SOBHAGINI NAIK VS SIDHARTHA SANKAR SWAIN, COLLECTOR AND D.M., ANUGUL	ADV VS	// 0 //
85	CONTC/0009539/2023	GOPABANDHU DASH VS S.ASWATHY, IAS	ADV. VS	// 0 //
86	CONTC/0009540/2023	DR. PRABHAKAR TRIPATHY VS ASWATHI S, I.A.S	ADV VS	// 0 //
87	CONTC/0009541/2023	LAXMAN MUDULI VS DR. KANHU CHARAN PATRA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, KORAPUT	ADV VS	// 0 //
88	CONTC/0009542/2023	DEBASHISH CHAKRAVARTY @ CHAKRABARTY VS PRADEEP KUMAR SAHOO, O.A.S	ADV VS	// 0 //
89	CONTC/0009543/2023	SUBHRAJIT BARIK VS NIRANJAN BEHERA(O.E.S), D.E.O, JAGATSINGHPUR	ADV VS	// 0 //
90	CONTC/0009544/2023	A. SANTI KUMARI KANDA DORA VS DR. KANHU CHARAN PATRA, THE CDM AND PH OFFICER, KORAPUT	ADV VS	// 0 //
91	CONTC/0009545/2023	ANANTA KUMAR BEHERA	SANDHYARANI PANI	//

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		VS	VS	0
92	CONTC/0009546/2023	ARVIND AGRAWAL,COMMNR. CUM SECRETARY,HIGHER EDUCATION DEPTT. SUSHANTA KU. BARIK	ADV	//
		VS	VS	0
93	CONTC/0009547/2023	S. ASWASTHY, COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT., BBSR SARAT KUMAR NAYAK	SANDHYARANI PANI	//
		VS	VS	0
94	CONTC/0009548/2023	ARVIND AGARWAL,COMMISSIONER CUM SECRETARY,DEPTT. OF HIGHER EDUCATION SOVANANDA ROUT	ADV	//
		VS	VS	0
95	CONTC/0009549/2023	S.ASWASTHY, COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION, BBSR BHARAT CHANDRA DASBABU	ADV	//
		VS	VS	0
96	CONTC/0009550/2023	BHAKTA RANJAN MOHANTY, ENGINEER IN CHIEF, DEPT. OF W.R., BBSR LAXMIKANTA MOHAPATRA	ADV	//
		VS	VS	0
97	CONTC/0009551/2023	S.ASWASTHY, COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT., BBSR SARASWATI NAYAK	ADV.	//
		VS	VS	0
98	CONTC/0009552/2023	SASWAT MISHRA, PRINCIPAL SECY., R AND D.M. DEPT. ALUMNI ASSOCIATION, LAJPATRAI LAW COLLEGE, BBSR	BRABHU KUMAR TRIPATHY	//
		VS	VS	0
99	CONTC/0009553/2023	MANOJ PRABHAKAR KUJUR, TAHASILDAR, SAMBALPUR AJAY KUMAR KEDIA	AMIT PRASAD BOSE	//
		VS	VS	0
100	CONTC/0009554/2023	DR. GAVALI PARAG HARSHAD, I.A.S PAYAL PRIYADARSINI DAS	ADV.	//
		VS	VS	0
		ASWATHY. S, I.A.S.		//
101	CONTC/0009555/2023	ANIL SAHU	ADV.	//
		VS	VS	0
102	CONTC/0009556/2023	DR. KANHU CHARAN PATRA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, KORAPUT SHAKTI MAA DURGA, WSHG, SARASWATIPUR GPLFADV.		//
		VS	VS	0

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103	CONTC/0009557/2023	SANGRAM KESHARI PARIDA, BLOCK DEVELOPMENT OFFICER, REMUNA, BALASORE AFSARI @ APSARI BEGUM VS NIKHIL KALYAN, IAS	RAMESH AGARWAL VS	// // 0 //
104	CONTC/0009558/2023	BIRANCHI NARAYAN BISWAL VS ARAVIND AGARWAL, I.A.S	BIKASH MISHRA VS	// 0 //
105	CONTC/0009559/2023	TANAY KUMAR DASH VS ARAVIND AGARWAL, I.A.S	BIKASH MISHRA VS	// 0 //
106	CONTC/0009560/2023	PRADIP KUMAR PRADHAN VS ARAVIND AGARWAL, I.A.S	BIKASH MISHRA VS	// 0 //
107	CONTC/0009561/2023	THABIR MEHER VS ANU GARG, I.A.S.	ADV. VS	// 0 //
108	CONTC/0009562/2023	INDRAJEET KHARSEL VS ANU GARG, I.A.S.	ADV. VS	// 0 //
109	CONTC/0009563/2023	BHAKCHAN BHATRA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
110	CONTC/0009564/2023	SRIRAM GOUD VS ANU GARG, I.A.S.	ADV. VS	// 0 //
111	CONTC/0009565/2023	UMA GOUD VS ANU GARG, I.A.S.	ADV. VS	// 0 //
112	CONTC/0009566/2023	CHANDRADHWAJ GOUD VS ANU GARG, I.A.S.	ADV. VS	// 0 //
113	CONTC/0009567/2023	KUNJA HARPAL VS ANU GARG, I.A.S.	ADV. VS	// 0 //

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114	CONTC/0009568/2023	KODANDA DORA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
115	CONTC/0009569/2023	SHAKTI PRASAD MAHAPATRA VS RAHUL JAIN, SUPERINTENDENT OF POLICE, NAYAGARH	ADV VS	// 0 //
116	CONTC/0009570/2023	NARAYAN SENAPATI VS VEER VIKRAM YADAV, I.A.S.	ADV. VS	// 0 //
117	CONTC/0009571/2023	BADRI NARAYAN ACHARYA VS VEER VIKRAM YADAV, I.A.S.	ADV. VS	// 0 //
118	CONTC/0009572/2023	SANJIB KUMAR SAHOO VS VEER VIKRAM YADAV, I.A.S.	ADV. VS	// 0 //
119	CONTC/0009573/2023	PRANABANDHU BISWAL VS VEER VIKRAM YADAV, I.A.S.	ADV. VS	// 0 //
120	CONTC/0009574/2023	JITENDRANATH DASH VS VEER VIKRAM YADAV, I.A.S.	ADV. VS	// 0 //
121	CONTC/0009575/2023	LOKANATH DASH VS VEER VIKRAM YADAV, I.A.S.	ADV. VS	// 0 //
122	CONTC/0009576/2023	RAJKISHOR MOHARANA VS VEER VIKRAM YADAV, I.A.S.	ADV. VS	// 0 //
123	CONTC/0009577/2023	TUSAR RANJAN DORA VS GOUTTAM CHANDRA DASH, SUPERINTENDING ENGINEER, BBSR	ADV VS	// 0 //
124	CONTC/0009578/2023	CHANDRESH VAISHNAV VS SIBSHANKAR CHOUDHURY, R.T.O., RAYAGADA	BRAJA MOHAN SARANGI VS	// 0 //
125	CONTC/0009579/2023	FAKIRA CHARAN BEHERA	SATYABRATA MOHANTY	//

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		VS	VS	0
126	CONTC/0009580/2023	ARABINDA AGRAWALLA, PRINCIPAL SECY TO GOVT OF ODISHA, PUBLIC ENTERPRISE DEPT	ADV	//
		ASWINI KUMAR PARDIA	ADV	//
		VS	VS	0
127	CONTC/0009581/2023	ARAVIND AGARWAL, I.A.S		//
		MANORANJAN DAS	ADV	//
		VS	VS	0
128	CONTC/0009582/2023	NIRANJAN BEHERA, OES-1, D.E.O, JAGATSINGHPUR		//
		MRITUNJAY KUMAR PRASAD	GAGAN BIHARI SINGH	//
		VS	VS	0
129	CONTC/0009583/2023	NIBEDITA PRADHAN, O.A.S		//
		MAMATA BEURA	ADV	//
		VS	VS	0
130	CONTC/0009584/2023	PRITIPARNA MISHRA, TAHASILDAR, KUJANG		//
		GOPAL KRUSHNA RAY	ADV	//
		VS	VS	0
131	CONTC/0009585/2023	BRUNDABAN SATPATHY, DIRECTOR, ELEMENTARY EDUCATION, BBSR		//
		RAMNARAYAN MISHRA	ADV	//
		VS	VS	0
132	CONTC/0009586/2023	BRUNDABAN SATPATHY, DIRECTOR, ELEMENTARY EDUCATION , ODISHA		//
		PRATIVA SRICHANDAN	ADV	//
		VS	VS	0
133	CONTC/0009587/2023	BRUNDABAN SATPATHY, DIRECTOR, ELEMENTARY EDUCATION , ODISHA		//
		BANABIHARI MAHANTA	ADV	//
		VS	VS	0
134	CONTC/0009588/2023	BRUNDABAN SATPATHY, DIRECTOR, ELEMENTARY EDUCATION , ODISHA		//
		SAROJIN TRIPATHY	ADV	//
		VS	VS	0
135	CONTC/0009589/2023	BRUNDABAN SATPATHY, DIRECTOR, ELEMENTARY EDUCATION , ODISHA		//
		SUBRAT KUMAR MALLIK	ADV	//
		VS	VS	0
136	CONTC/0009590/2023	MAHESWAR SWAIN, O.A.S, DIRECTOR OF PANCHAYATI RAJ AND DRINKING WATER		//
		REGISTRAR (JUDICIAL), ORISSA HIGH COURT	ADV	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTR/0000060/2023	RUMANA JAFRI, O.A.S. BASANTA NAYAK VS	ADV. VS	// / /0 ()
138	CRLA/0001310/2023	SATYA RANJAN PRADHAN, IIC, NAYAPALLI P.S. SURENDRANATH MISHRA VS	BIJAYA KUMAR DASH VS	// CUTTACK VIGILANCE /73 /2010 ()
139	CRLA/0001311/2023	STATE OF ODISHA(VIG.) DEWAN @ MASTER HEMBRAM VS	DIPAK RANJAN MISHRA VS	// BISOI /13 /2016 ()
140	CRLA/0001312/2023	STATE OF ODISHA BENU @ BENUDHAR BHOLA VS	TRILOCHAN PANIGRAHI VS	// GOP /130 /2021 ()
141	CRLA/0001313/2023	STATE OF ODISHA RATNA TRIPATHY VS	BARENDRA NATH DAS VS	// EOW,BHUBANESWAR /20 /2023 ()
142	CRLA/0001314/2023	STATE OF ODISHA (O.P.I.D) ABHILASH MISHRA VS	BARENDRA NATH DAS VS	// EOW,BHUBANESWAR /20 /2023 ()
143	CRLA/0001315/2023	STATE OF ODISHA (OPID) SUNIL @ SAMIR SAHU VS	DURLLABHA RANJAN MISHRA VS	// BIRMAHARAJPUR /142 /2020 ()
144	CRLA/0001316/2023	STATE OF ODISHA PIAN MIRDHA VS	DEVASHIS PANDA VS	// SAMBALPUR VIGILANCE /60 /2008 ()
145	CRLA/0001317/2023	STATE OF ODISHA(VIG.) SUMITRA MOHARANA VS	RABINDRA NATH PANDA VS	// NAUGAON /68 /2019 ()
146	CRLMA/0000497/2023	STATE OF ODISHA ZANNNAT ARA BEGUM VS	SUSANTA KUMAR DASH VS	// MANCHESWAR P.S. /386 /2023 ()
147	CRLMC/0005259/2023	STATE OF ODISHA PAPU@PRAMOD BISWAL VS	ARIJEET MISHRA VS	// KUAKHIA /51 /2018 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000028/2018

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0005260/2023	NARESH BEHERA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	//0 () //
149	CRLMC/0005261/2023	RAJ KUMARI NAYAK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	TALABANIA /155 /2020 S.D.J.M.,PURI(Puri) GR/0002747/2020
150	CRLMC/0005262/2023	LIKUN CHOUDHURY VS SOURAJIT MOHANTY	PRIYA RANJAN SINGH VS	//0 () //
151	CRLMC/0005263/2023	DEBASISH BERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	NAIKANI-DIHI /225 /2022 () //
152	CRLMC/0005264/2023	CHINU @ SUSANTA KUMAR NAYAK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /410 /2021 () //
153	CRLMC/0005265/2023	ANANDA CHANDRA MALLI VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	MALKANGIRI /585 /2022 () //
154	CRLMC/0005266/2023	SANDESH K. SRINIVAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MARKAT NAGAR /28 /2018 () //
155	CRLMC/0005267/2023	SATYA RANJAN SETHI VS STATE OF ODISHA	SATYAPADA SHARMA VS	SECTOR-15 /117 /2017 () //
156	CRLMC/0005268/2023	BISHNUCHARAN RATH VS STATE OF ODISHA	SURYAKANTA JENA VS	KUAKHIA /98 /2021 () //
157	CRLMC/0005269/2023	JHASKETAN ROUTI VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	KOMNA PS /15 /2016 () //
158	CRLMC/0005270/2023	NIRANJAN RANA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	BALIANTA P.S. /210 /2021 () //
159	CRLMP/0002404/2023	SOUVAGINI PATRA	GOUTAM KUMAR ACHARYA	//0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMP/0002405/2023	SARAT CHANDRA NAIK	D.R.BHOKTA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMP/0002406/2023	KESABA BARIK	TRILOCHAN PANIGRAHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMP/0002407/2023	BIJAY KUMAR NANDA	KSHIROD KUMAR ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMP/0002408/2023	RAJALAXMI DASH	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMP/0002409/2023	BIPIN BIHARI BHUYAN	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMP/0002410/2023	ANUJA TRIPATHY	SHARDHASHREE ROUSTRAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMP/0002411/2023	SUSANTA KUMAR SAHU	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMP/0002412/2023	JITENDRA KUMAR DALEI	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
168	CRLMP/0002413/2023	PRABASI PALLEI	ASHIS KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
169	CRLMP/0002414/2023	DR.SUDHANSU SEKHAR SETHY	SURJYA NARAYAN SAHU	/ /0
		VS	VS	()
		STATE OF ODISHA		//
170	CRLMP/0002415/2023	RESHMA BEHERA	ASHIS KUMAR MISHRA	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMP/0002416/2023	STATE OF ODISHA SATYA NARAYAN MOHANTY VS SUPERINTENDENT OF POLICE, BOLANGIR	PRABHAT KUMAR DAS VS	// /0 ()
172	CRLREV/0000644/2023	PUSPANJALI PADHY VS NEELAMADHABA MAHAPATRA	UMA CHARAN MISHRA VS	// /0 ()
173	CRLREV/0000645/2023	KRUSHNA CHANDRA KANUNGO VS STATE OF ODISHA	PARTHA SARATHI DAS VS	K.BALANG /17 /2023 ()
174	CRLREV/0000646/2023	SATYANARAYAN PANDA VS K.MOULIDHAR	RAJENDRA NARAYAN ROUT VS	// /0 ()
175	CRLREV/0000647/2023	RE VS STATE OF ODISHA	FDBHFYJ VS	// /0 ()
176	FAO/0000539/2023	PRAPHULLA BEHERA VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// /0 ()
177	FAO/0000540/2023	NAJO KHATOON VS UNION OF INDIA	SATYABAN SAHOO VS	// /0 ()
178	FAO/0000541/2023	RUNA KHATUN VS UNION OF INDIA	SATYABAN SAHOO VS	// /0 ()
179	FAO/0000542/2023	ASHOK KUMAR NAYAK VS UNION OF INDIA	SATYABAN SAHOO VS	// /0 ()
180	FAO/0000543/2023	BASANTI MALIK VS BIJAY MALIK	RAMAKANTA SAHOO VS	// /0 ()
181	FAO/0000544/2023	EXE. ENGR., NESCO. (TPNODL), ELECTRICAL DIVN. VS MALHO TUDU @ HEMBRAM	BASANTI KUMAR TRIPATHY VS	// /0 ()

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182	FAO/0000545/2023	EXE. ENGR., NESCO. (TPNODL), ELECTRICAL DIVN. VS JASODA SINGH	PRASANN KUMAR TRIPATHY VS	// 0 //
183	FAO/0000546/2023	EXE. ENGR., NESCO. (TPNODL), ELECTRICAL DIVN. VS SIBASANKAR ACHARYA	PRASANN KUMAR TRIPATHY VS	// 0 //
184	FAO/0000547/2023	NEW INDIA ASSURANCE CO. LTD. VS BISWANATH ROUT	SUBHA BIKASH PANDA VS	// 0 //
185	FAO/0000548/2023	MANAGER, TP CELL, M/S NATIONAL INSURANCE CO. VS BIKASH CHANDRA BARIK	OMPANTIA VS	// 0 //
186	FAO/0000549/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD. VS PRATAP ROUT	SOMNATH ROY VS	// 0 //
187	FAO/0000550/2023	PANKAJA PRASADA PARIDA VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
188	MACA/0001183/2023	AFSAR AHAMAD VS MADAN MOHAN SWAIN	PRADEEP KUMAR MISHRA VS	// 0 //
189	MACA/0001184/2023	GOBARDHAN BHOI VS SUBA YADAV	BIRANCHI NARAYAN RATH VS	// 0 //
190	MACA/0001185/2023	D.M., NATIONAL INSURANCE CO. LTD., ANUGUL VS RASMITA PRUSTY	BIJOY DASMOHAPATRA VS	// 0 //
191	MACA/0001186/2023	M/S NATIONAL INSURANCE CO. LTD., CUTTACK VS SABITA BEHERA	BIJOY DASMOHAPATRA VS	// 0 //
192	MACA/0001187/2023	THE D.M., NEW INDIA ASSURANCE CO.LTD., JAJPURSAUMENDRA VS RAJ KISHORE RANA	KUMAR GHOSE VS	// 0 //
193	MACA/0001188/2023	D.M., NEW INDIA ASSURANCE CO. LTD.	GOPAL CHANDRA SAMANTARAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	MACA/0001189/2023	SUBASH CHANDRA BALABANTARAY MURALIDHAR MISHRA	AMIT KUMAR NATH	//
		VS	VS	0
195	MACA/0001190/2023	SACHIDANANDA GURU PANKAJ LOCHAN SAHOO	PRASANNA KUMAR MISHRA	//
		VS	VS	0
196	MACA/0001191/2023	DHARANIDHAR GARTIA PREMANJALI PRATAP	SUSANT KUMAR MOHANTY	//
		VS	VS	0
197	MACA/0001192/2023	PRABODHA MOHANTY TOPHAN RAY	SUSANT KUMAR MOHANTY	//
		VS	VS	0
198	MACA/0001193/2023	LACHHMAN JENA SK. ABDUL DAYAN	SUSANT KUMAR MOHANTY	//
		VS	VS	0
199	MACA/0001194/2023	MUNIRUDIN KHAN RINARANI BEHURIA	BIRANCHI NARAYAN RATH	//
		VS	VS	0
200	MATA/0000424/2023	SUMANT BARIK PRATAP KUMAR PADHI	BHAWANI SANKAR PANIGRAHI	//
		VS	VS	0
201	RPFAM/0000418/2023	RASHMITA PADHI @ PANDA SASMITA SAMAL	SATYA RANJAN PATI	//
		VS	VS	0
202	RPFAM/0000419/2023	RAJESH KUMAR SAMAL SAKUNTALA PRUSTY	SUVASHISH PATTANAIK	//
		VS	VS	0
203	RPFAM/0000420/2023	LOKANATH PRUSTY SASMITA DAS	TUSAR KUMAR MISHRA	//
		VS	VS	0
204	RSA/0000516/2023	PRAVAT KUMAR DAS M/S SHUVAM CONSTRUCTION(P) LTD., BBSR	NIRMAL KISHORE RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	RSA/0000517/2023	HEMANT KUMAR MARTHA NIRANJAN SAHU VS	DHANANJAYA MUND VS	// // ()
206	RSA/0000518/2023	SUSILA PANIGRAHI SAHEBANI MAJHI VS	PABITRA KUMAR NAYAK VS	// // ()
207	RSA/0000519/2023	STATE OF ODISHA KALU HEMBRAM VS	SUBASH CHANDRA ACHARYA VS	// // ()
208	RVWPET/0000458/2023	LADU MAJHI BISHNUPRIYA NAIK @ NAYAK VS	AMIT PRASAD BOSE VS	// // ()
209	RVWPET/0000459/2023	RAMESH CHANDRA BEHERA GOBINDA CHANDRA@GOBINDA BALIARSINGH VS	SUSANT KUMAR MOHANTY VS	// // ()
210	TRP(C)/0000409/2023	SK.ANSAR ALLI MAMATARANI PALATA VS	PRADEEP KUMAR DAS VS	// // ()
211	TRP(C)/0000410/2023	PARTHASARATHI DAS @ PINTU PRIYADARSHINI PUROHIT VS	ANWAR HUSSEN VS	// // ()
212	TRP(C)/0000411/2023	SANKATMOCHAN NAYAK PADMALAYA DAS VS	SIMANCHALA BISOYI VS	// // ()
213	WA/0002950/2023	SUMAN PANDA STATE OF ODISHA VS	NIHAR KANTA PRAHARAJ,A.G.A VS	// // ()
214	WA/0002951/2023	HARAPRIYA PANDA STATE OF ODISHA VS	NIHAR KANTA PRAHARAJ,A.G.A VS	// // ()
215	WA/0002952/2023	GODABARISH MANDAL STATE OF ODISHA VS	NIHAR KANTA PRAHARAJ,A.G.A VS	// // ()
		MEENA DAS		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WA/0002953/2023	STATE OF ODISHA VS SUDHIR KUMAR CHOUDHURY	TARUN PATNAIK,A.S.C VS	// 0 //
217	WA/0002954/2023	BISWAJIT GARDIA VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	// 0 //
218	WA/0002955/2023	WATER AND LAND MANAGEMENT INSTITUTE VS BHIKARI CH. ROUT	DAYANANDA MOHAPATRA VS	// 0 //
219	WA/0002956/2023	STATE OF ODISHA VS RAMESH CHANDRA PATRA	DHANANJAYA MUND,A.G.A VS	// 0 //
220	WA/0002957/2023	STATE OF ODISHA VS PRABIR KUMAR SETHI	SONAK MISHRA,A.S.C VS	// 0 //
221	WA/0002958/2023	STATE OF ODISHA VS MAMATA MISHRA	NIHAR KANTA PRAHARAJ,A.G.A VS	// 0 //
222	WA/0002959/2023	HEMANTA KUMAR GARTIA VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
223	WA/0002960/2023	STATE OF ODISHA VS BISHNU PRASAD SWAIN	PRAVAT KUMAR MUDULI,A.G.A VS	// 0 //
224	WA/0002961/2023	STATE OF ODISHA VS PRABIR KUMAR DASH	PRASANNA KUMAR MOHANTY,A.S.C VS	// 0 //
225	WA/0002962/2023	STATE OF ODISHA VS NARAYAN SAHOO	NIHAR KANTA PRAHARAJ,A.G.A VS	// 0 //
226	WA/0002963/2023	STATE OF ODISHA VS DEBAKI DEI @ MAHARANA	NIHAR KANTA PRAHARAJ,A.G.A VS	// 0 //
227	WA/0002964/2023	STATE OF ODISHA	RABI NARAYAN MISHRA,A.G.A	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WA/0002965/2023	DR. PRASANNA KUMAR PARIDA THE PUNJAB NATIONAL BANK, NEW DELHI	ANJAN KUMAR BISWAL	//
		VS	VS	0
229	WA/0002966/2023	BIDHUBHUSAN NAYAK STATE OF ODISHA	R.N MISHRA,A.G.A	//
		VS	VS	0
230	WA/0002967/2023	DR. CHITTARANJAN DAS DRIEMS MBA, CUTTACK	GOURI MOHAN RATH	//
		VS	VS	0
231	WA/0002968/2023	STATE OF ODISHA DRIEMS POLYTECHNIC,CUTTACK	GOURI MOHAN RATH	//
		VS	VS	0
232	WA/0002969/2023	STATE OF ODISHA DRIEMS SCHOOL AND COLLEGE OF NURSING,CUTTACK	GOURI MOHAN RATH	//
		VS	VS	0
233	WA/0002970/2023	STATE OF ODISHA DRIEMS SCHOOL OF PROFESSIONAL STUDIES, CUTTACK	GOURI MOHAN RATH	//
		VS	VS	0
234	WA/0002971/2023	STATE OF ODISHA DRIEMS COLLEGE OF OCCUPATIONAL AND PHYSIO THERAPY,CUTTACK	GOURI MOHAN RATH	//
		VS	VS	0
235	WA/0002972/2023	STATE OF ODISHA DRIEMS PRIVATE ITI, CUTTACK	GOURI MOHAN RATH	//
		VS	VS	0
236	WA/0002973/2023	STATE OF ODISHA DRIEMS INSTITUTE OF HEALTH SCIENCES, CUTTACK	GOURI MOHAN RATH	//
		VS	VS	0
237	WA/0002974/2023	STATE OF ODISHA JAYANTI MAHANAND	BUDHADEV ROU TRAY SR.ADV.	//
		VS	VS	0
238	WP(C)/0039538/2023	STATE OF ODISHA JYOTIRMAYEE SAHOO	GYANA RANJAN SETHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		STATE OF ODISHA		//
239	WP(C)/0039539/2023	LELIN KUMAR MAHAKUL	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		BRANCH MANAGER, HINDUJA LEYLAND FINANCE, SAMBALPUR.		//
240	WP(C)/0039540/2023	JYOTI RANJAN PATRO	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
241	WP(C)/0039541/2023	RASHBIHARI PALEI	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
242	WP(C)/0039542/2023	SANJAY KUMAR PANDA	MANAS PATI	//
		VS	VS	0
		MD. MINERALS AND METALS TRADING CORPORATION LTD. NEW DELHI		//
243	WP(C)/0039543/2023	SHANKAR MUDULI	PRAFULLA KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
244	WP(C)/0039544/2023	DR. LAXMIMANI TUDU	RABINARAYAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
245	WP(C)/0039545/2023	ANANTA CHARAN SINGH	MANAS PATI	//
		VS	VS	0
		MD. MINERALS AND METALS TRADING CORPORATION LTD. NEW DELHI		//
246	WP(C)/0039546/2023	MANARANJAN PATRA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
247	WP(C)/0039547/2023	RAMESH KUMAR BEHERA	BIPIN KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
248	WP(C)/0039548/2023	KHIROD KUMAR BARAL	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
249	WP(C)/0039549/2023	MADHUSMITA MEHENTAR	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0039550/2023	RABINDRANATH SINGH VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
251	WP(C)/0039551/2023	HARIHAR SAHU VS STATE OF ODISHA	MANAS PATI VS	// 0 //
252	WP(C)/0039552/2023	LAMBODAR BEHERA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
253	WP(C)/0039553/2023	SURESH CHANDRA PADHI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
254	WP(C)/0039554/2023	NIRMAL KUMAR PARIDA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
255	WP(C)/0039555/2023	BINOD CHANDRA RATH VS STATE OF ODISHA	MANAS PATI VS	// 0 //
256	WP(C)/0039556/2023	SANATAN NAYAK VS MD, MINERALS AND METAL TRADING CORP. LTD., NEW DELHI	MANAS PATI VS	// 0 //
257	WP(C)/0039557/2023	GOBINDA CHANDRA NAYAK VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
258	WP(C)/0039558/2023	RANJITA JENA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
259	WP(C)/0039559/2023	DHANESWAR MOHANTY VS MD, MINERALS AND METALS TRADING CORP. LTD., NEW DELHI	MANAS PATI VS	// 0 //
260	WP(C)/0039560/2023	SANTOSH KUMAR GUMANSINGH VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
261	WP(C)/0039561/2023	RAMA CHANDRA PARIDA	TUSHAR KANTA NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0039562/2023	MOHAN KUMAR MOHANTA	AUROVINDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0039563/2023	TARINI SCHOOL AND COLLEGE OF NURSING, KEONJHAR	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0039564/2023	ASIT BISOYI	SURJYA NARAYAN SAHU	//
		VS	VS	0
		DIRECTOR GENERAL ESIC PANCHADEEP BHAWAN, NEW DELHI		//
265	WP(C)/0039565/2023	COLLEGE OF HEALTH CARE, NUAPADA	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0039566/2023	PRIYADARSHINI BHUYAN	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0039567/2023	UNNATI INSTITUTE OF NURSING EDUCATION, MAYURBHANJ	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0039568/2023	SANTABALA KABI SATPATHY	BHAWANI SANKAR PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0039569/2023	UNNATI INSTITUTE OF NURSING EDUCATION, MAYURBHANJ	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0039570/2023	MANU CHARAN DAS	TRILOCHAN PANIGRAHI	//
		VS	VS	0
		THE SETTLEMENT OFFICER, CUTTACK		//
271	WP(C)/0039571/2023	FUTURE TIMES INSTITUTE OF PHARMACEUTICAL SCIENCES, BIRSA	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0039572/2023	COLLEGE OF HEALTH CARE, NUAPADA	BIRAJA PRASANNA DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0039573/2023	STATE OF ODISHA DHIREN TRIPATHY VS DIRECTOR,SECONDARY EDUCATION	TRILOCHAN PANIGRAHI VS	// // 0 //
274	WP(C)/0039574/2023	YOGESH KUMAR LATH VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// 0 //
275	WP(C)/0039575/2023	PURNA CHANDRA PANDA VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
276	WP(C)/0039576/2023	RADHA KRISHNA NAYAK VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
277	WP(C)/0039577/2023	PRASANNA BHOI @ BEHERA VS COLLECTOR KHURDA	TRILOCHAN PANIGRAHI VS	// 0 //
278	WP(C)/0039578/2023	PRAFULLA KUMAR MOHAPATRA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
279	WP(C)/0039579/2023	SARAT KUMAR SAMAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
280	WP(C)/0039580/2023	SHYAM SUNDAR LAL VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
281	WP(C)/0039581/2023	PRATAP CHANDRA MOHANTY VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
282	WP(C)/0039582/2023	PRIYADARSHI DEBASISH VS MICRO SMALL AND MEDIUM ESTATE OF ODISHANTERPRISE	SUSHANTA KUMAR JOSHI VS	// 0 //
283	WP(C)/0039583/2023	GOKULA GARNAYAK VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0039584/2023	ARABINDA KUMAR SAHOO VS STATE OF ODISHA	TUNA SAHU VS	// 0 //
285	WP(C)/0039585/2023	SAILABALA SWAIN VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
286	WP(C)/0039586/2023	KRUSHNA CHANDRA MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
287	WP(C)/0039587/2023	BALKRUSHNA GARNAYAK VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
288	WP(C)/0039588/2023	PABITRA MOHANTY VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
289	WP(C)/0039589/2023	RAMAKANTA MISHRA VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
290	WP(C)/0039590/2023	BIDYADHAR GARNAYAK VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
291	WP(C)/0039591/2023	GITANJALI MALLIK VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
292	WP(C)/0039592/2023	SHASHIKANTA DUDUKA VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	// 0 //
293	WP(C)/0039593/2023	SUDHANSU KUMAR KAR VS COLLECTOR, JAJPUR	LAKSHMAN MISHRA VS	// 0 //
294	WP(C)/0039594/2023	SUDHIR KUMAR PATTANAİK VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
295	WP(C)/0039595/2023	SANJAY KUMAR BHAGAT	DEBASMITA BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0039596/2023	THE EXECUTIVE ENGINEER (TPCODL), CDD 1, CUTTACK ASWIN KUMAR CHOUDHURY	SANKARACHARYA CHOUDHURY	//
		VS	VS	0
297	WP(C)/0039597/2023	THE PRINCIPAL SECY. TO GOVT. OF ODISHA DEBARAJ SAHOO	SANKARACHARYA CHOUDHURY	//
		VS	VS	0
298	WP(C)/0039598/2023	UNION OF INDIA BISWAMBHAR PATEL	DEBA RANJAN MOHAPATRA	//
		VS	VS	0
299	WP(C)/0039599/2023	COLLECTOR CUM D.M., JHARSUGUDA HEMANTA KUMAR DAS	BIDYADHAR MANSING	//
		VS	VS	0
300	WP(C)/0039600/2023	BAJAJ FINANCE LTD., CUTTACK NIROJ MEHER	PRANAB RANJAN CHHATOI	//
		VS	VS	0
301	WP(C)/0039601/2023	STATE OF ODISHA AKSHAYAY KUMAR SAHOO	SAIBRATA RATH	//
		VS	VS	0
302	WP(C)/0039602/2023	NTPC, NEW DELHI RAMA CHANDRA MALIK	MITHUN DAS	//
		VS	VS	0
303	WP(C)/0039603/2023	STATE OF ODISHA NISTHA RANJAN DASH	ARYA TRIPATHY	//
		VS	VS	0
304	WP(C)/0039604/2023	VICE CHANCELLOR, BERHAMPUR UNIVERSITY, GANJAM PARSURAM PRADHAN	DEBENDRANATH MISRA	//
		VS	VS	0
305	WP(C)/0039605/2023	UNION OF INDIA PRAFULLA CHANDRA SAMANTA	ASMIYA RANJAN MAJHI	//
		VS	VS	0
306	WP(C)/0039606/2023	STATE OF ODISHA M/S INDUSTRIAL ENGINEERING WORKS, ANGUL	PRAKASH KUMAR MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0039607/2023	MAHANADI COAL FIELDS LTD., JHARSUGUDA ANANGA KUMAR PRAHARAJ VS UNION OF INDIA	DEBENDRANATH MISRA VS	// // 0 //
308	WP(C)/0039608/2023	STATESMAN FOUNDATION, BBSR VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
309	WP(C)/0039609/2023	BHIMSEN KARAN VS STATE OF ODISHA	CHITRASEN NAIK VS	// 0 //
310	WP(C)/0039610/2023	D.MOHAN RAO ACHARY VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
311	WP(C)/0039611/2023	PURNENDU KUMAR THATOI VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// 0 //
312	WP(C)/0039612/2023	PARAMANANDA GOUDA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
313	WP(C)/0039613/2023	PARIKHIT SATAPATHY VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
314	WP(C)/0039614/2023	TAPASWINI SATAPATHY VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
315	WP(C)/0039615/2023	RAMESWAR PATRA VS COLLECTOR, GAJAPATI	PRATAP KUMAR BEHERA VS	// 0 //
316	WP(C)/0039616/2023	ROOP KUMAR NAIK VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
317	WP(C)/0039617/2023	S.D.O., ELECTRICAL, TPCODL, KENDRAPARA VS SECY., DISTRICT CONSUMER DISPUTES REDRESSAL COMMISSION, KENDRAPARA	LALIT KUMAR MAHARANA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0039618/2023	M/S ASHOK BRICKS INDUSTRIES PVT. LTD., JHARSUGUDA VS THE CT AND GST OFFICER, JHARSUGUDA	SHUBANI PRASAD MOHANTY VS	// 0 //
319	WP(C)/0039619/2023	MD. ABDUL KARIM VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
320	WP(C)/0039620/2023	THE EXECUTIVE ENGINEER, TPCODL ELECT. DIV., PARANIPUR VS SECY., DIST. CONSUMER DISPUTES REDRESSAL COMMISSION, JAGATSINGHPUR	PARANIPUR MAHARANA VS	// 0 //
321	WP(C)/0039621/2023	M/S ASHOK BRICKS INDUSTRIES PVT. LTD., JHARSUGUDA VS THE CT AND GST OFFICER, JHARSUGUDA	SHUBANI PRASAD MOHANTY VS	// 0 //
322	WP(C)/0039622/2023	GANGADHAR SAHU VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
323	WP(C)/0039623/2023	SIMANCHAL KHUNTIA VS STATE OF ODISHA	SANDIPANI NAYAK VS	// 0 //
324	WP(C)/0039624/2023	KRUPASINDHU PRADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
325	WP(C)/0039625/2023	KISHORE MEHER VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
326	WP(C)/0039626/2023	PRASANT KUMAR KHAMARI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
327	WP(C)/0039627/2023	SAROJ KUMAR JENA VS STATE OF ODISHA	JASHOBANTA DASH VS	// 0 //
328	WP(C)/0039628/2023	UPENDRA KUMAR SAHU VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
329	WP(C)/0039629/2023	SANTOSH KUMAR PATRI	SANGRAM SENAPATI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0039630/2023	SAROJ KUMAR JENA	JASHOBANTA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0039631/2023	BHARATI PANDA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0039632/2023	SAROJ KUMAR JENA	JASHOBANTA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0039633/2023	SRINIBAS JENA	SUBIR PALIT	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0039634/2023	UPENDRA PADHAN	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0039635/2023	ARAKHITA DAS	LINGARAJ SARANGI	//
		VS	VS	0
		BBSR DEVELOPMENT AUTHORITY		//
336	WP(C)/0039636/2023	SATENDU KUMAR JENA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0039637/2023	SRINIBAS JENA	SUBIR PALIT	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0039638/2023	BIKRAM JENA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0039639/2023	SUDHANSU JENA	SUBIR PALIT	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0039640/2023	MAHENDRA KUMAR DASH	KAUSHIK SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0039641/2023	STATE OF ODISHA KAILASH BISI VS	KAUSHIK SWAIN VS	// // ()
342	WP(C)/0039642/2023	STATE OF ODISHA MATHAMANI TANDI VS	ANIRUDHA DAS VS	// // ()
343	WP(C)/0039643/2023	STATE OF ODISHA SAMIT KUMAR NAIK VS	BASUDEV PUJARI VS	// // ()
344	WP(C)/0039644/2023	COMMNR. CUM SECY., DEPT. OF S AND ME, BBSR MAHENDRA SAHU VS	SUDEEP KUMAR SARANGI VS	// // ()
345	WP(C)/0039645/2023	STATE OF ODISHA ANTARYAMI SAHOO VS	KANANBALA ROY CHOUDHURY VS	// // ()
346	WP(C)/0039646/2023	STATE OF ODISHA NIRANJAN PARIDA VS	SURENDRA NATH PANDA VS	// // ()
347	WP(C)/0039647/2023	UCO BANK, BALASORE DEBADATTA PADHAN VS	SK. ZAFARULLA VS	// // ()
348	WP(C)/0039648/2023	STATE OF ODISHA PABITRA BEHERA VS	SURENDRA NATH PANDA VS	// // ()
349	WP(C)/0039649/2023	UCO BANK, BALASORE NANDALAL PATEL VS	BHABARANJAN KAR VS	// // ()
350	WP(C)/0039650/2023	GOVT. OF ODISHA BASANTA MALLIK VS	PRAFULLA KUMAR KAR VS	// // ()
351	WP(C)/0039651/2023	STATE OF ODISHA SUSHANT KUMAR DAS VS	SURENDRA NATH PANDA VS	// // ()
		UCO BANK, BALASORE		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0039652/2023	ALEKHA CHARAN MOHANTY VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //
353	WP(C)/0039653/2023	BIKASH KUMAR NAYAK VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
354	WP(C)/0039654/2023	DUKHURAM PATEL VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
355	WP(C)/0039655/2023	BISWABHARATI PUHAN VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
356	WP(C)/0039656/2023	ABHISEK PANI VS R.T.O., SAMBALPUR	BRAJA MOHAN SARANGI VS	// 0 //
357	WP(C)/0039657/2023	GOKULANANDA PATEL VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
358	WP(C)/0039658/2023	ABHISEK PANI VS R.T.O., KENDRAPARA	BRAJA MOHAN SARANGI VS	// 0 //
359	WP(C)/0039659/2023	TULABATI PATEL VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
360	WP(C)/0039660/2023	RAMA PRASAD SABAT VS SECY, DEPTT. OF HIGHER EDUCATION, ODISHA	SANDHYARANI PANI VS	// 0 //
361	WP(C)/0039661/2023	SANJAY KUMAR PATRA VS CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
362	WP(C)/0039662/2023	RAMESWAR KHANDA VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
363	WP(C)/0039663/2023	PURNA CHANDRA PATEL	BHABARANJAN KAR	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		GOVT. OF ODISHA		//
364	WP(C)/0039664/2023	SANJAY KUMAR PATRA	BRAJA MOHAN SARANGI	//
		VS	VS	0
		CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK		//
365	WP(C)/0039665/2023	SURESH KUMAR BEHERA	SURENDRA NATH PANDA	//
		VS	VS	0
		UCO BANK, BALASORE		//
366	WP(C)/0039666/2023	MAHENDRA PATEL	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
367	WP(C)/0039667/2023	RAJASHREE MOHARANA	DEEPAK RANJAN SUNDARAY	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0039668/2023	SANJAY KUMAR PATRA	BRAJA MOHAN SARANGI	//
		VS	VS	0
		CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK		//
369	WP(C)/0039669/2023	DIBYALOKHAN NAIK	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
370	WP(C)/0039670/2023	DEBASISH MOHAPATRA	SURENDRA NATH PANDA	//
		VS	VS	0
		UCO BANK, BBSR		//
371	WP(C)/0039671/2023	SANJAY KUMAR PATRA	BRAJA MOHAN SARANGI	//
		VS	VS	0
		CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK		//
372	WP(C)/0039672/2023	KESHAB CHANDRA PATEL	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
373	WP(C)/0039673/2023	DEBADATTA DAS	JYOTSNARANI RATH	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0039674/2023	RAKESH KUMAR BEHERA	SURENDRA NATH PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0039675/2023	UCO BANK, BALASORE SANJAY KUMAR PATRA VS	BRAJA MOHAN SARANGI VS	// // 0
376	WP(C)/0039676/2023	CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK AKHILA CHANDRA PATEL VS	BHABARANJAN KAR VS	// // 0
377	WP(C)/0039677/2023	GOVT. OF ODISHA AMIT KUMAR MOHAPATRA VS	SURENDRA NATH PANDA VS	// // 0
378	WP(C)/0039678/2023	UCO BANK, BALASORE MUNA JENA VS	SURENDRA NATH PANDA VS	// // 0
379	WP(C)/0039679/2023	UCO BANK, BBSR RAGHUNATH PATEL VS	BHABARANJAN KAR VS	// // 0
380	WP(C)/0039680/2023	GOVT. OF ODISHA RANJAN SAHOO VS	SURENDRA NATH PANDA VS	// // 0
381	WP(C)/0039681/2023	UCO BANK, BALASORE KHIRODINI SINGH VS	BHABARANJAN KAR VS	// // 0
382	WP(C)/0039682/2023	GOVT. OF ODISHA KATI KI RAJALAXMI VS	SANDHYARANI PANI VS	// // 0
383	WP(C)/0039683/2023	SECY, DEPTT. OF HIGHER EDUCATION, ODISHA. LALIT MOHAN MAJHI VS	BALDHAR SAHOO VS	// // 0
384	WP(C)/0039684/2023	REGISTRAR, COOPERATIVE SOCIETIES, BBSR DINABANDHU NAIK VS	BHABARANJAN KAR VS	// // 0
385	WP(C)/0039685/2023	GOVT. OF ODISHA AJAY KUMAR PRADHAN VS	MIHIR KANTA RATH VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0039686/2023	JAYANTA KUMAR SENAPATI VS STATE OF ODISHA	DIPTIRANJAN MOHAPATRA VS	// 0 //
387	WP(C)/0039687/2023	MAHENDRA KUMAR PRADHAN VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
388	WP(C)/0039688/2023	KASTURI NAYAK VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
389	WP(C)/0039689/2023	SUKANTI KERKETTA VS STATE OF ODISHA	BHARATI DASH VS	// 0 //
390	WP(C)/0039690/2023	SIBARAM UPADHYAYA VS AXIS BANK LTD. BBSR	BIDYADHAR PRADHAN VS	// 0 //
391	WP(C)/0039691/2023	TAPAS KARTA VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
392	WP(C)/0039692/2023	BIJAY KUMAR SAMAL VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
393	WP(C)/0039693/2023	DILLIP KUMAR AGRAWALLA VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
394	WP(C)/0039694/2023	ALOK KUMAR PALEI VS THE ADDL. CT AND GST OFFICER, CUTTACK	RABINDRA NATH PAL VS	// 0 //
395	WP(C)/0039695/2023	BISWAJIT SATPATHY VS REGISTRAR, COOPERATIVE SOCIETIES, BBSR	BAIDHAR SAHOO VS	// 0 //
396	WP(C)/0039696/2023	SUKANTA CHANDRA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
397	WP(C)/0039697/2023	TEKCHAND NAIK	SIBA PRASAD PATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0039698/2023	J. VENEELA	BAIDHAR SAHOO	//
		VS	VS	0
		REGISTRAR, COOPERATIVE SOCIETIES, BBSR		//
399	WP(C)/0039699/2023	BIRANCHINARAYAN MISHRA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0039700/2023	M/S N.R.CONSTRUCTIONS, HYDERABAD	ALOK KUMAR KAR	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0039701/2023	SUVASINI PRADHAN	BAIDHAR SAHOO	//
		VS	VS	0
		REGISTRAR, COOPERATIVE SOCIETIES, BBSR		//
402	WP(C)/0039702/2023	DUSMANTA KUMAR MARDARAJ BHUYAN	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0039703/2023	M/S. VE COMMERCIAL VEHICLES LTD. BBSR	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		THE SALES TAX OFFICER, BBSR		//
404	WP(C)/0039704/2023	UMA SHANKAR NAYAK	SANDIPANI NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0039705/2023	JAGANNATH PANDA	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0039706/2023	PRAVATA KUMAR JENA	MIHIR KANTA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0039707/2023	SUNANDINI DASH	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0039708/2023	AUROBINDA SWAIN	DHANESWAR BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0039709/2023	STATE OF ODISHA SARATA CHANDRA BADAJENA VS	MIHIR KANTA RATH VS	// // 0
410	WP(C)/0039710/2023	STATE OF ODISHA SANKARAPU TRINATH RAO VS	HAREKRUSHNA DASH VS	// // 0
411	WP(C)/0039711/2023	STATE OF ODISHA SUNANDA SATAPATHY VS	DEBASISH SAHOO VS	// // 0
412	WP(C)/0039712/2023	STATE OF ODISHA DEBARAJ NAYAK VS	BYOMAKESH TRIPATHY VS	// // 0
413	WP(C)/0039713/2023	STATE OF ODISHA RUDRA KESHARI SETHY VS	ALOK KUMAR PANDA VS	// // 0
414	WP(C)/0039714/2023	STATE INFORMATION COMMISSION, ODISHA, BBSR DHARAMU BHATRA VS	ALOK KUMAR PANDA VS	// // 0
415	WP(C)/0039715/2023	STATE OF ODISHA BIHARI SENAPATI VS	DEBASIS SAHOO VS	// // 0
416	WP(C)/0039716/2023	STATE OF ODISHA NABAKISHORE NAYAK VS	DILIP KUMAR SAHU VS	// // 0
417	WP(C)/0039717/2023	STATE OF ODISHA BIHARI SENAPATI VS	DEBASIS SAHU VS	// // 0
418	WP(C)/0039718/2023	STATE OF ODISHA BIJAY KUMAR SWAIN VS	PRABODHA CHANDRA NAYAK VS	// // 0
419	WP(C)/0039719/2023	STATE OF ODISHA BIHARI SENAPATI VS STATE OF ODISHA	DEBASIS SAHU VS	// // 0 //

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0039720/2023	TAPAN TRIPATHY VS STATE OF ODISHA	ANJAN PATNAIK VS	// 0 //
421	WP(C)/0039721/2023	SABITA PANDA VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
422	WP(C)/0039722/2023	BIJAY KUMAR SWAIN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
423	WP(C)/0039723/2023	BIHARI SENAPATI VS STATE OF ODISHA	DEBASIS SAHU VS	// 0 //
424	WP(C)/0039724/2023	BIHARI SENAPATI VS STATE OF ODISHA	DEBASIS SAHU VS	// 0 //
425	WP(C)/0039725/2023	M/S SANTOSH KUMAR BEHERA, PHULBANI VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	BIBHUDATTA PANDA VS	// 0 //
426	WP(C)/0039726/2023	SUSHIL KUMAR NAYAK VS ADDL. CHIEF SECY., FOREST ENVIRONMENT AND CLIMATE CHANGE DEPT., GOVT. OF ODISHA, BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //
427	WP(C)/0039727/2023	BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD. BBSR VS BINAPANI SAHOO	ANUPAM DASH VS	// 0 //
428	WP(C)/0039728/2023	M/S FARIDABAD GURGAON MINERALS, GURUGRAM, HARYANA VS THE CUSTOMS, EXCISE AND SERVICE TAX, KOLKATA	SAHAY MOHANTY VS	// 0 //
429	WP(C)/0039729/2023	SARITA KUMARI PANDA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
430	WP(C)/0039730/2023	M/S KAMAKHYA PRASAD NAIK, PHULBANI VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	BIBHUDATTA PANDA VS	// 0 //
431	WP(C)/0039731/2023	M/S PRAFULLA KUMAR PANDA, PHULBANI	BIBHUDATTA PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//
432	WP(C)/0039732/2023	M/S SHREE PHARMACEUTICALS, CUTTACK	CHITRASEN PARIDA	//
		VS	VS	()
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI		//
433	WP(C)/0039733/2023	JAYANTA DAS	ITISHREE TRIPATHY	//
		VS	VS	()
		COLLECTOR, PURI		//
434	WP(C)/0039734/2023	NIRMAL CHANDRA PATRA	BIBHUTI BHUSAN SWAIN	//
		VS	VS	()
		UNION OF INDIA		//
435	WP(C)/0039735/2023	DILLIP SITHA	JAJATI KESHARI KHUNTIA	//
		VS	VS	()
		STATE OF ODISHA		//
436	WP(C)/0039736/2023	DILLIP KUMAR SAHOO	GOPINATH SETHI	//
		VS	VS	()
		STATE OF ODISHA		//
437	WP(C)/0039737/2023	AJAY KUMAR MOHANTY	BALARAM BEHERA	//
		VS	VS	()
		STATE OF ODISHA		//
438	WP(C)/0039738/2023	BAMADEV PARIDA	SURENDRA KUMAR SAHOO	//
		VS	VS	()
		STATE OF ODISHA		//
439	WP(C)/0039739/2023	DIBAKAR PRADHAN	SURENDRA KUMAR SAHOO	//
		VS	VS	()
		STATE OF ODISHA		//
440	WP(C)/0039740/2023	GOPINATH MISHRA	SURENDRA KUMAR SAHOO	//
		VS	VS	()
		STATE OF ODISHA		//
441	WPCRL/0000154/2023	SURATH ROUT	MANORANJAN PADHI	//0
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0014288/2023	BUDHIA @ RAMAKRUSHNA NAYAK	DEEPAK KUMAR PANDA	PURI SADAR /190 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0014289/2023	STATE OF ODISHA ANANDA SINGH VS	JAGABANDHU SAHU VS	// PAIKMAL /289 /2023 ()
444	ABLAPL/0014290/2023	STATE OF ODISHA DIPTI KANTA BATU VS	SUJIT KUMAR SWAIN VS	// LINGARAJ P.S. /229 /2023 ()
445	ABLAPL/0014291/2023	STATE OF ODISHA BALIA@BALABHADRA ROUT @ BALARAM ROUT VS	BIRANCHI NARAYAN SAMAL VS	// DHENKANAL SADAR /582 /2023 ()
446	ABLAPL/0014292/2023	STATE OF ODISHA SITAKANTA BHOI VS	JAGABANDHU SAHU VS	// SOHELLA /248 /2023 ()
447	ABLAPL/0014293/2023	STATE OF ODISHA BIKRAM MALLIK VS	LAXMINARAYAN SAHOO VS	// TUMUSINGA /6 /2023 ()
448	ABLAPL/0014294/2023	STATE OF ODISHA ATULNIDHI PANIGRAHI VS	RAGHUNATH PRADHAN VS	// KHAIRA /337 /2023 ()
449	ABLAPL/0014295/2023	STATE OF ODISHA SANDHYARANI GOUDA VS	JYOTIRMAYA SAHOO VS	// K.NUAGAON /379 /2023 ()
450	ABLAPL/0014296/2023	STATE OF ODISHA ANANTA NAYAK VS	JYOTIRMAYA SAHOO VS	// ADVA /49 /2023 ()
451	ABLAPL/0014297/2023	STATE OF ODISHA DURGA MADHABA NAIK VS	SANKET KANUNGO VS	// BADAGADA /319 /2023 ()
452	ABLAPL/0014298/2023	STATE OF ODISHA RASHMI PRABHA PAIKRAY VS	ARIJEET MISHRA VS	// JEYPORE VIGILANCE /37 /2023 ()
453	ABLAPL/0014299/2023	STATE OF ODISHA(VIG.) PRASANTA KUMAR JENA @ ALOK VS	SURYA NARAYAN MISHRA VS	// BRAHMAGIRI /270 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0014300/2023	ABHISEK @ KARAN URMAL VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BHATILI /268 /2023 () //
455	ABLAPL/0014301/2023	BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH SADAR /375 /2023 () //
456	ABLAPL/0014302/2023	RAKSHA BEHERA @ RAKSHYA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH SADAR /375 /2023 () //
457	ABLAPL/0014303/2023	BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH SADAR /376 /2023 () //
458	ABLAPL/0014304/2023	BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /673 /2023 () //
459	ABLAPL/0014305/2023	BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /674 /2023 () //
460	ABLAPL/0014306/2023	BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH RURAL /214 /2023 () //
461	ABLAPL/0014307/2023	BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH RURAL /215 /2023 () //
462	ABLAPL/0014308/2023	RAGHU @ RAGHUNATH PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /163 /2016 () //
463	ABLAPL/0014309/2023	UMAKANTA PRADHAN VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	DHENKANAL SADAR /981 /2023 () //
464	ABLAPL/0014310/2023	DHANI JENA @ DHANI @ BIRENDRA JENA VS UNION OF INDIA (RAILWAY)	SATYAJIT MOHAPATRA VS	/ /0 S.D.J.M.,BHADRAK(Bhadrak) 2(C)CC/0001066/2022
465	ABLAPL/0014311/2023	SONU @ SANGRAM KESHARI PATNAIK	DAYANANDA MOHAPATRA	PURI SADAR /170 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0014312/2023	SRIDHAR KALASH	BIJAY KUMAR BEHERA	KHURDA MODEL /722 /2023
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0014313/2023	SIBARAM PATRA	PURNA CHANDRA MOHARANA	/ /0
		VS	VS	J.M.F.C.,CUTTACK(RURAL)(Cuttack)
		STATE OF ODISHA		2(C)CC/0000003/2020
468	ABLAPL/0014314/2023	PRASES BINDHANI	PURNA CHANDRA MOHARANA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0014315/2023	HARI SWAIN @ BISWAJIT SWAIN	SUBHRA NARAYAN GAYA	KAKATAPUR /166 /2023
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0014316/2023	MUNA PAL @ DILIP KUMAR PAL	BIRAJA PRASAD NANDA	RAJNAGAR /652 /2023
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0014317/2023	DIBAKAR CHANDAN	KIRTAN DANG	MURIBAHAL /328 /2023
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0014318/2023	BINGU KHILLA	RAJIB LOCHAN PATTNAIK	CHITRAKONDA /203 /2023
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0014319/2023	BANAMBAR SAHOO	SAMBEET PATTANAYAK	GOP /476 /2023
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0014320/2023	PRAMOD KUMAR BEHERA	GOPAL KRISHNA BEHERA	G.UDAYAGIRI /157 /2023
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0014321/2023	AMAR KUMAR NAYAK	ASUTOSH ROUT	SAHADEV KHUNTA /303 /2023
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0014322/2023	RINA PRUSTY	AMITAV TRIPATHY	ITAMATI /258 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0014323/2023	STATE OF ODISHA NARESH JENA @ KUNA VS	CHITTA RANJAN SWAIN VS	// AIR FIELD P.S. /289 /2022 ()
478	ABLAPL/0014324/2023	STATE OF ODISHA MILLAN NAIK VS	OM PRAKASH SARAN VS	// RASOL /280 /2023 ()
479	ABLAPL/0014325/2023	STATE OF ODISHA DILIP KUMAR DALEI VS	PRASANTA KUMAR SATAPATHY VS	// PIPLI /529 /2023 ()
480	ABLAPL/0014326/2023	STATE OF ODISHA SUDEEPTA @ SUDIPTA ROUSTRAY VS	BHOJARAJ SETH VS	// BADAMBADI /202 /2022 ()
481	ABLAPL/0014327/2023	STATE OF ODISHA BISWAJIT @ BISU PRADHAN VS	ACHYUTANANDA PATTANAIAK VS	// JANKIA P.S. /430 /2023 ()
482	ABLAPL/0014328/2023	STATE OF ODISHA SAROJ KUMAR PRADHAN VS	BISHNU PRASAD PRADHAN VS	// MAHILA P.S.(BBSR) /195 /2023 ()
483	ABLAPL/0014329/2023	STATE OF ODISHA SHIBANANDA DASH VS	SUDHAKAR SAHOO VS	// KOREI /298 /2023 ()
484	ABLAPL/0014330/2023	STATE OF ODISHA SHIBANANDA DASH VS	BIJAY KUMAR ROUSTRAY VS	// JAJPUR SADAR /236 /2023 ()
485	ABLAPL/0014331/2023	STATE OF ODISHA MANOJ BEHERA VS	SUSANTA KUMAR TRIPATHY VS	// MAHILA P.S. BUXIBAZAR /154 /2023 ()
486	ABLAPL/0014332/2023	STATE OF ODISHA BISWANATH BALABANTARAY VS	MANAS KUMAR CHAND VS	// TANGI (KHURDA) /793 /2023 ()
487	ABLAPL/0014333/2023	STATE OF ODISHA HAREKRUSHNA DHAMUDIA VS	DHARMENDRA SETHY VS	// NILGIRI /362 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :04/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0014334/2023	BIPIN BIHARI SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
489	ABLAPL/0014335/2023	TAPAS KUMAR PAHADI VS STATE OF ODISHA	SK. ZAFARULLA VS	TIRING /127 /2023 () //
490	ABLAPL/0014336/2023	BISWAJIT SAMANTASINGHAR @ BABUL VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	BEGUNIA P.S. /382 /2023 () //
491	ABLAPL/0014337/2023	SK SARAFAT ALLI VS STATE OF ODISHA	SRIKHETRA MISHRA VS	BHADRESWAR /125 /2023 () //
492	ABLAPL/0014338/2023	LIPUN @ PADMALOCHAN BEHERA VS STATE OF ODISHA	ASHOK JENA VS	ATHGARH /258 /2023 () //
493	ABLAPL/0014339/2023	RAMAKANTA SAHU @ KARTIKA SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	LANJIGARH /80 /2023 () //
494	ABLAPL/0014340/2023	SAILABALA SASMAL VS STATE OF ODISHA	GYANA RANJAN DHAL VS	KHANDAGIRI P.S. /561 /2023 () //
495	ABLAPL/0014341/2023	NARAYANA SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
496	ABLAPL/0014342/2023	ADITYA AGARWAL VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	PAHALA /244 /2023 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001133/2023
497	ABLAPL/0014343/2023	SUDHIR BEHERA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	BARGARH /615 /2023 () //
498	ABLAPL/0014344/2023	NANDA @ KAILASH SUNDARAY VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BEGUNIA P.S. /196 /2023 () //
499	ABLAPL/0014345/2023	DHANESWAR NAYAK	SAROJ KUMAR DASH	TANGI (KHURDA) /738 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	ABLAPL/0014346/2023	STATE OF ODISHA GOLEKHA MALIK	SAROJ KUMAR DASH	// BHUBAN /471 /2023
		VS	VS	()
501	ABLAPL/0014347/2023	STATE OF ODISHA RAJIB LOCHAN SWAIN	HIMANSHU BHUSAN DASH	// JAGATSINGPUR /646 /2023
		VS	VS	()
502	ABLAPL/0014348/2023	STATE OF ODISHA NIRMAL NAYAK	AMIT KUMAR NATH	// DHENKANAL SADAR /984 /2023
		VS	VS	()
503	ABLAPL/0014349/2023	STATE OF ODISHA ATULYA KUMAR PATJOSHI	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
504	ABLAPL/0014350/2023	STATE OF ODISHA GANESH NAIK	BIBHUTI BHUSAN BEHERA	// KUNDHEIGOLA /332 /2023
		VS	VS	()
505	ABLAPL/0014351/2023	STATE OF ODISHA RANJUKTA ACHARYA	LAXMIDHAR MAHAPATRA	// LINGARAJ P.S. /310 /2023
		VS	VS	()
506	ABLAPL/0014352/2023	STATE OF ODISHA SRIKANTA KUMAR BEHERA	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
507	ABLAPL/0014353/2023	STATE OF ODISHA PRADIPTA KUMAR MAHAPATRA	SUBHRAJIT SAHOO	// / /0
		VS	VS	()
508	ABLAPL/0014354/2023	STATE OF ODISHA NITYANANDA PRADHAN	SUBHRAJIT SAHOO	// / /0
		VS	VS	()
509	ABLAPL/0014355/2023	STATE OF ODISHA MANOJ KUMAR SAHOO	MAMATA MOHANTY	// MANGALA BAG /329 /2023
		VS	VS	()
510	ABLAPL/0014356/2023	STATE OF ODISHA ASHOK KUMAR PRADHAN	SUBRAT KUMAR DAS	// DHANUPALI /367 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0014357/2023	STATE OF ODISHA TITU BENIA VS	KIRTAN DANG VS	// MURIBAHAL /283 /2023 ()
512	ABLAPL/0014358/2023	STATE OF ODISHA BISWAJIT BARIK VS	GURUPRASAD BEHERA VS	// KHANTAPADA /259 /2023 ()
513	ABLAPL/0014359/2023	STATE OF ODISHA MARZINA BIBI VS	GURUPRASAD BEHERA VS	// SORO /764 /2023 ()
514	ABLAPL/0014360/2023	STATE OF ODISHA RABINDRA KUMAR SAHU VS	SMRUTI RANJAN ROUT VS	// MANGALA BAG /341 /2023 ()
515	ABLAPL/0014361/2023	STATE OF ODISHA MANGA @ ARJUN NAYAK VS	SURYA NARAYAN MISHRA VS	// PURI TOWN /230 /2023 ()
516	ABLAPL/0014362/2023	STATE OF ODISHA BIKRAM BADAPANDA @ BIKI VS	SURYA NARAYAN MISHRA VS	// CHANDANPUR /307 /2023 ()
517	ABLAPL/0014363/2023	STATE OF ODISHA SRIKANTA PATTANAIK VS	GOUTAM KUMAR ACHARYA VS	// INFOCITY PS /241 /2023 ()
518	ABLAPL/0014364/2023	STATE OF ODISHA PANDIT SAHU VS	JNYANANANDA PANDA VS	// KESINGA /403 /2023 ()
519	ABLAPL/0014365/2023	STATE OF ODISHA SANJIB SATAPATHY VS	SUBRAT KUMAR DAS VS	// HIRAKUD /242 /2023 ()
520	ABLAPL/0014366/2023	STATE OF ODISHA CHANDRAKALA BISWAL VS	SANJIB KUMAR BHANJADEO VS	// JANKIA P.S. /334 /2023 ()
521	ABLAPL/0014367/2023	STATE OF ODISHA RAHUL KHOSLA VS	DEBASNAN DAS VS	// LAXMIPUR /78 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0014368/2023	AKSHAYA KUMAR PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIA P.S. /355 /2023 () //
523	ABLAPL/0014369/2023	SURYA KUMAR SAHU VS STATE OF ODISHA	HIMANSU SEKHAR MISHRA VS	RENGALI (SAMBALPUR) /32 /2012 () //
524	ABLAPL/0014370/2023	LADU @ SALMAN KHAN VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	JAJPUR SADAR /40 /2023 () //
525	ABLAPL/0014371/2023	AKSHAYA KUMAR CHAND VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	CHITRAKONDA /228 /2023 () //
526	ABLAPL/0014372/2023	SATYA SUNDAR PRADHAN VS STATE OF ODISHA	RABINDRA NATH PANDA VS	/ /0 () //
527	ABLAPL/0014373/2023	SARASWATI DAS VS STATE OF ODISHA	SUBHRANSHU DASH VS	BINJHARPUR /374 /2023 () //
528	ABLAPL/0014374/2023	BABOOL MOHANTY @ SAMBIT KU MOHANTY @ SAMBODH KUMAR MOHANTY VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	NARASINGHPUR /131 /2023 () //
529	ABLAPL/0014375/2023	BIPLAB JANA VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	JALESWAR /396 /2023 () //

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MISC CASES FILED on :04/12/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	41/2023 ARBA/24/2023	SASANKA BHUSAN DAS @ SASANKA DAS-MP	SAIBRATA RATH
2	314/2023 SA/20/1998	BIBEKANANDA-MP	M/S.N.K.ACHARYA
3	399/2023 CMAPL/818/2023	SHYAMSUNDAR SAHU-MP	SOUGAT DASH
4	400/2023 CMAPL/685/2023	NARENDRA DASH-MP	BAMADEV BARAL
5	401/2023 CMAPL/197/2022	PRAMILA BEHERA-MP	M/S. AMIT KU. NATH
6	422/2023 TRP(C)/409/2023	MAMATARANI PALATA-MP	PRADEEP KUMAR DAS
7	423/2023 TRP(C)/410/2023	PRIYADARSHINI PUROHIT-MP	ANWAR HUSSEN
8	424/2023 TRP(C)/411/2023	PADMALAYA DAS-MP	SIMANCHALA BISOYI
9	442/2023 MATA/328/2023	ABINASH GOUDA-MP	AJAYA KUMAR NAYAK
10	443/2023 MATA/424/2023	PRATAP KUMAR PADHI-MP	BHAWANI SANKAR PANIGRAHI
11	444/2023 MATA/424/2023	PRATAP KUMAR PADHI-MP	BHAWANI SANKAR PANIGRAHI
12	491/2023 RVWPET/458/2023	BISHNUPRIYA NAIK @ NAYAK-MP	AMIT PRASAD BOSE
13	492/2023 RVWPET/459/2023	GOBINDA CHANDRA@GOBINDA BALIARSINGH-MP	SUSANT KUMAR MOHANTY
14	495/2023 CONTC/8596/2023	BISWANATH SAHOO-MP	
15	496/2023 CONTC/1841/2023	BHISMA DEV BAG-MP	SUSANTA KUMAR MISHRA
16	497/2023 CONTC/2754/2022	DEVI PRASAD DASH-MP	
17	886/2023 CRLREV/560/2023	SUNITA SAHOO-MP	PRASANNA KUMAR DASH
18	887/2023 CRLREV/644/2023	PUSPANJALI PADHY-MP	UMA CHARAN MISHRA
19	888/2023 CRLREV/644/2023	PUSPANJALI PADHY-MP	UMA CHARAN MISHRA
20	889/2023 CRLREV/22/2016	MANASI DAS@PALLAI-MP	M/S.SUSANTA KUMAR JETHY
21	890/2023 CRLREV/646/2023	SATYANARAYAN PANDA-MP	RAJENDRA NARAYAN ROUT
22	891/2023 CRLREV/646/2023	SATYANARAYAN PANDA-MP	RAJENDRA NARAYAN ROUT
23	999/2023 FAO/505/2023	D.M., M/S. NEW INDIA ASSURANCE CO. LTD., CUTTACK-MP	MAHAYAN BEHARI DAS
24	1000/2023 FAO/542/2023	ASHOK KUMAR NAYAK-MP	SATYABAN SAHOO
25	1001/2023 FAO/543/2023	BASANTI MALIK-MP	RAMAKANTA SAHOO
26	1002/2023	R.M., NEW INDIA ASSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI

27	FAO/525/2023 1003/2023	R.M., NEW INDIA ASSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
28	FAO/526/2023 1004/2023	MANAGER, TP CELL, M/S NATIONAL INSURANCE COMPANY LTD., CUTTACK-MP	
29	FAO/548/2023 1005/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
30	FAO/549/2023 1006/2023	PANKAJA PRASADA PARIDA-MP	BIKASH MISHRA
31	FAO/550/2023 1441/2023	M/S.HINDUSTAN PETROLEUM CORPN.LTD.-MP	M/S.GAUTAM MUKHERJI
32	RSA/81/2016 1442/2023	CHHABINDRA MALLICK-MP	M/S.B.P.DAS, A.MOHANTY, G.MOHANTY, S.SAMAL, P
33	RSA/220/2020 1443/2023	BATAKRUSHNA SAHOO-MP	
34	RSA/31/2023 1444/2023	ARUNA K.ACHARYA-MP	MR.TUSAR K.MISHRA
35	RSA/37/2014 1445/2023	ARUNA K.ACHARYA-MP	MR.TUSAR K.MISHRA
36	RSA/38/2014 1446/2023	ARUNA K.ACHARYA-MP	MR.TUSAR K.MISHRA
37	RSA/39/2014 1447/2023	SAHEBANI MAJHI-MP	PABITRA KUMAR NAYAK
38	RSA/518/2023 1451/2023	JULLY PATRO-MP	RAJJEET ROY
39	CMP/922/2022 1452/2023	P.SACHIDANANDA PRUSTY-MP	NIRMAL KISHORE RATH
40	CMP/1508/2023 1453/2023	GURVA SOREN-MP	VIJAYA KAR
41	CMP/1509/2023 1454/2023	RUKMANI DALAI-MP	MAHESWAR MOHANTY
42	CMP/1510/2023 1455/2023	JAYASHREE NAYAK-MP	JAYADEBA BEHERA
43	CMP/1494/2023 1456/2023	AZIT KUMAR MISHRA-MP	BRAHMANANDA TRIPATHY
44	CMP/1512/2023 1457/2023	ARUNA KUMAR ACHARYA-MP	TUSAR KUMAR MISHRA
45	CMP/1095/2023 1458/2023	KOUSALYA SAHU-MP	M/S.HIMANSU SEKHAR MISHRA
46	CMP/1877/2016 1459/2023	KOUSALYA SAHU-MP	M/S.HIMANSU SEKHAR MISHRA
47	CMP/1877/2016 1460/2023	KOUSALYA SAHU-MP	M/S.HIMANSU SEKHAR MISHRA
48	CMP/1877/2016 1461/2023	KOUSALYA SAHU-MP	M/S.HIMANSU SEKHAR MISHRA
49	CMP/1877/2016 1462/2023	JHUNU JENA-MP	BUDHADEV ROUSTRAY
50	CMP/1514/2023 1604/2023	SUBHANKAR @ SHUBAMKAR ROY-MP	
51	BLAPL/10859/2023 1605/2023	BIKASH CHANDRA BEHERA @ PAPU @ PAPUA-MP	JAYADEBA BEHERA
52	BLAPL/5123/2023 1606/2023	HEMANTA KUMAR JENA-MP	MANOJ KUMAR MOHANTY
53	BLAPL/6140/2023 1607/2023	SRIDHAR SWAIN-MP	MD. GOLAM MADANI
54	BLAPL/13407/2023 1608/2023	SIBA PRASAD @ NARENDRA @ NARI JENA-MP	NISHIKANTA MISHRA
55	BLAPL/12664/2023 1609/2023	TANWEER NAZRI-MP	
56	BLAPL/2569/2023 1610/2023	FIROZ KHAN-MP	
57	BLAPL/2568/2022 1611/2023	ANIL KUMAR NAIK-MP	
	BLAPL/11472/2023		

58	1612/2023 BLAPL/9725/2022	SADAN KHILLO-MP	
59	1613/2023 BLAPL/13411/2023	RAGHUNATH DAS @ RAGHUNATH KUMAR DAS-MP	SMRUTI RANJAN ROUT
60	1614/2023 BLAPL/8642/2023	RASHMI RANJAN NAYAK-MP	M/S BISHNU PRASAD PRADHAN, J. SAMANTRAY, M/S
61	1615/2023 BLAPL/13135/2023	PRABESH DIGAL-MP	KUNJA BIHARI SATAPATHY
62	2109/2023 MACA/1183/2023	AFSAR AHAMAD-MP	PRADEEP KUMAR MISHRA
63	2110/2023 MACA/1109/2023	THE REGIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.	ANIL BEMARI DAS
64	2111/2023 MACA/1109/2023	THE REGIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.	ANIL BEMARI DAS
65	2112/2023 MACA/1135/2023	DIVISIONAL MANAGER NATIONAL INSURANCE CO. LTD.	AMPHITOSH SINHA
66	2113/2023 MACA/1184/2023	GOBARDHAN BHOI-MP	BIRANCHI NARAYAN RATH
67	2114/2023 MACA/1185/2023	D.M., NATIONAL INSURANCE CO. LTD., ANUGUL-MP	BIJOY DASMOHAPATRA
68	2115/2023 MACA/1185/2023	D.M., NATIONAL INSURANCE CO. LTD., ANUGUL-MP	BIJOY DASMOHAPATRA
69	2116/2023 MACA/1186/2023	M/S NATIONAL INSURANCE CO. LTD., CUTTACK-MP	BIJOY DASMOHAPATRA
70	2117/2023 MACA/1186/2023	M/S NATIONAL INSURANCE CO. LTD., CUTTACK-MP	BIJOY DASMOHAPATRA
71	2118/2023 MACA/1187/2023	THE D.M., NEW INDIA ASSURANCE CO.LTD., JAJPUR-MP	SAUMENDRA KUMAR GHOSE
72	2119/2023 MACA/1187/2023	THE D.M., NEW INDIA ASSURANCE CO.LTD., JAJPUR-MP	SAUMENDRA KUMAR GHOSE
73	2120/2023 MACA/1188/2023	D.M., NEW INDIA ASSURANCE CO. LTD.-MP	GOPAL CHANDRA SAMANTARAY
74	2121/2023 MACA/1188/2023	D.M., NEW INDIA ASSURANCE CO. LTD.-MP	GOPAL CHANDRA SAMANTARAY
75	2122/2023 MACA/1189/2023	MURALIDHAR MISHRA-MP	AMIT KUMAR NATH
76	2123/2023 MACA/1190/2023	PANKAJ LOCHAN SAHOO-MP	PRASANNA KUMAR MISHRA
77	2124/2023 MACA/1190/2023	PANKAJ LOCHAN SAHOO-MP	PRASANNA KUMAR MISHRA
78	2125/2023 MACA/1191/2023	PREMANJALI PRATAP-MP	SUSANT KUMAR MOHANTY
79	2126/2023 MACA/1191/2023	PREMANJALI PRATAP-MP	SUSANT KUMAR MOHANTY
80	2127/2023 MACA/1192/2023	TOPHAN RAY-MP	SUSANT KUMAR MOHANTY
81	2128/2023 MACA/1192/2023	TOPHAN RAY-MP	SUSANT KUMAR MOHANTY
82	2129/2023 MACA/1193/2023	SK. ABDUL DAYAN-MP	SUSANT KUMAR MOHANTY
83	2130/2023 MACA/1193/2023	SK. ABDUL DAYAN-MP	SUSANT KUMAR MOHANTY
84	2614/2023 ABLAPL/14294/2023	ATULNIDHI PANIGRAHI-MP	RAGHUNATH PRADHAN
85	2615/2023 ABLAPL/13648/2023	MAGI PANDA-MP	
86	2616/2023 ABLAPL/11937/2023	PITAMBER SAHOO-MP	
87	2617/2023 ABLAPL/9334/2023	SUSANTA MALLIK-MP	
88	2618/2023 ABLAPL/12654/2022	UTTAM SAHOO @ UTTAM KUMAR SAHOO-MP	
89	2619/2023	AJAYA KUMAR NAYAK-MP	

90	ABLAPL/10707/2023 2620/2023	DIPU DAS @ SANJAYA KUMAR SAHOO-MP	
91	ABLAPL/12218/2023 2621/2023	JAYANTA KUMAR BEHERA@LITU-MP	
92	ABLAPL/8569/2019 2622/2023	JANARDAN @ DANARCHAN MAHAKUR-MP	
93	ABLAPL/5641/2023 2623/2023	LENEEN LATIKA PATEL @ TAPASWINI PATEL-MP	
94	ABLAPL/14425/2022 2624/2023	MAJHA SOREN-MP	
95	ABLAPL/10605/2022 2625/2023	DILLIP KUMAR JENA-MP	
96	ABLAPL/6051/2023 2626/2023	SRIDHAR JENA-MP	
97	ABLAPL/3689/2022 2627/2023	SANJAY KUMAR PANDA @ SANJAY PANDA-MP	
98	ABLAPL/6837/2023 2628/2023	LINGARAJ BEHERA-MP	
99	ABLAPL/11740/2023 2629/2023	ABHISEKHA JENA-MP	
100	ABLAPL/11743/2023 2630/2023	SK SAMSD ALI-MP	
101	ABLAPL/11739/2023 2631/2023	SUSANTA KUMAR SAHOO-MP	
102	ABLAPL/11744/2023 2632/2023	SANTOSH KUMAR DASH @ SANTOSH DASH-MP	
103	ABLAPL/11745/2023 2633/2023	AJAYA KUMAR SWAIN-MP	
104	ABLAPL/13733/2023 2634/2023	UMESH SAMANTASINGHARA @ UMESH CHANDRA SAMANTASINGHAR-MP	
105	ABLAPL/13373/2023 2926/2023	SURENDRANATH MISHRA-MP	BIJAYA KUMAR DASH
106	CRLA/1310/2023 2927/2023	SURENDRANATH MISHRA-MP	BIJAYA KUMAR DASH
107	CRLA/1310/2023 2928/2023	DEWAN @ MASTER HEMBRAM-MP	DIPAK RANJAN MISHRA
108	CRLA/1311/2023 2929/2023	DEWAN @ MASTER HEMBRAM-MP	DIPAK RANJAN MISHRA
109	CRLA/1311/2023 2930/2023	DEWAN @ MASTER HEMBRAM-MP	DIPAK RANJAN MISHRA
110	CRLA/1311/2023 2931/2023	BENU @ BENUDHAR BHOLA-MP	TRILOCHAN PANIGRAHI
111	CRLA/1312/2023 2932/2023	BENU @ BENUDHAR BHOLA-MP	TRILOCHAN PANIGRAHI
112	CRLA/1312/2023 2933/2023	GANGADHAR JENA-MP	M/S.R.C.SWAIN
113	CRLA/28/2015 2934/2023	BAPUN@SATYASWAPNA SAHOO-MP	P.K.SAHOO
114	CRLA/453/2022 2935/2023	RATNA TRIPATHY-MP	BARENDRA NATH DAS
115	CRLA/1313/2023 2936/2023	ABHILASH MISHRA-MP	BARENDRA NATH DAS
116	CRLA/1314/2023 2937/2023	SANTOSH BISWAL-MP	BAIBASWATA PANIGRAHI MR.PULAKESH MOHANTY
117	CRLA/417/2019 2938/2023	SUNIL @ SAMIR SAHU-MP	DURLLABHA RANJAN MISHRA
118	CRLA/1315/2023 2939/2023	SUNIL @ SAMIR SAHU-MP	DURLLABHA RANJAN MISHRA
119	CRLA/1315/2023 2940/2023	PIAN MIRDHA-MP	DEVASHIS PANDA
120	CRLA/1316/2023 2941/2023	PIAN MIRDHA-MP	DEVASHIS PANDA

121	2942/2023 CRLA/1316/2023	PIAN MIRDHA-MP	DEVASHIS PANDA
122	3552/2023 CRLMC/5218/2023	BIPLAB MALLICK-MP	JAYPRAKASH TRIVEDI
123	3553/2023 CRLMC/5220/2023	AZAD ALI-MP	JAYPRAKASH TRIVEDI
124	3554/2023 CRLMC/4734/2023	NARENDRA SUNA@NAREN-MP	
125	3555/2023 CRLMC/2682/2022	BISWAJITA PRUSTY-MP	TAPAN KU. SAHOO
126	3556/2023 CRLMC/2924/2023	SUDHAKAR PARIDA-MP	PRADIPTA BEURA
127	3557/2023 CRLMC/5261/2023	RAJ KUMARI NAYAK-MP	KISHORE KUMAR MISHRA
128	3558/2023 CRLMC/5262/2023	LIKUN CHOUDHURY-MP	PRIYA RANJAN SINGH
129	3559/2023 CRLMC/5251/2023	DILLIP KUMAR SORENG-MP	BISWARANJAN DALAI
130	3560/2023 CRLMC/5263/2023	DEBASISH BERA-MP	SATYA NARAYAN MISHRA 4
131	3561/2023 CRLMC/3427/2023	DHARMENDRA GUPTA-MP	GANESWAR BEHERA
132	3562/2023 CRLMC/5133/2023	TITA @ SISIR DAS-MP	
133	3563/2023 CRLMC/5241/2023	CHANDANA MISHRA-MP	SANJIB KUMAR BHANJADEO
134	3564/2023 CRLMC/5268/2023	BISHNUCHARAN RATH-MP	SURYAKANTA JENA
135	8570/2023 WA/2737/2023	STATE OF ODISHA-MP	
136	8571/2023 WA/2950/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ,A.G.A
137	8572/2023 WA/2950/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ,A.G.A
138	8573/2023 WA/2950/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ,A.G.A
139	8574/2023 WA/2951/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ,A.G.A
140	8575/2023 WA/2951/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ,A.G.A
141	8576/2023 WA/2951/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ,A.G.A
142	8577/2023 WA/2952/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ,A.G.A
143	8578/2023 WA/2952/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ,A.G.A
144	8579/2023 WA/2952/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ,A.G.A
145	8580/2023 WA/2955/2023	WATER AND LAND MANAGEMENT INSTITUTE-MP	DAYANANDA MOHAPATRA7
146	8581/2023 WA/2953/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
147	8582/2023 WA/2953/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
148	8583/2023 WA/2953/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
149	8584/2023 WA/2956/2023	STATE OF ODISHA-MP	DHANANJAYA MUND,A.G.A
150	8585/2023 WA/2956/2023	STATE OF ODISHA-MP	DHANANJAYA MUND,A.G.A
151	8586/2023 WA/2956/2023	STATE OF ODISHA-MP	DHANANJAYA MUND,A.G.A
152	8587/2023	STATE OF ODISHA-MP	SONAK MISHRA,A.S.C

153	WA/2957/2023 8588/2023	STATE OF ODISHA-MP	SONAK MISHRA,A.S.C
154	WA/2957/2023 8589/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ,A.G.A
155	WA/2958/2023 8590/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ,A.G.A
156	WA/2958/2023 8591/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ,A.G.A
157	WA/2958/2023 8592/2023	HEMANTA KUMAR GARTIA-MP	CHITTARANJAN PATTNAIK
158	WA/2959/2023 8593/2023	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI,A.G.A
159	WA/2960/2023 8594/2023	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI,A.G.A
160	WA/2960/2023 8595/2023	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI,A.G.A
161	WA/2960/2023 8596/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
162	WA/2961/2023 8597/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
163	WA/2961/2023 8598/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
164	WA/2961/2023 8599/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ,A.G.A
165	WA/2962/2023 8600/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ,A.G.A
166	WA/2962/2023 8601/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ,A.G.A
167	WA/2962/2023 8602/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ,A.G.A
168	WA/2963/2023 8603/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ,A.G.A
169	WA/2963/2023 8604/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ,A.G.A
170	WA/2963/2023 8605/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
171	WA/2964/2023 8606/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
172	WA/2964/2023 8607/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
173	WA/2964/2023 8608/2023	THE PUNJAB NATIONAL BANK, NEW DELHI-MP	ANJAN KUMAR BISWAL
174	WA/2965/2023 8609/2023	THE PUNJAB NATIONAL BANK, NEW DELHI-MP	ANJAN KUMAR BISWAL
175	WA/2965/2023 8610/2023	STATE OF ODISHA-MP	R.N MISHRA,A.G.A
176	WA/2966/2023 8611/2023	STATE OF ODISHA-MP	R.N MISHRA,A.G.A
177	WA/2966/2023 8612/2023	STATE OF ODISHA-MP	R.N MISHRA,A.G.A
178	WA/2966/2023 8613/2023	JAYANTI MAHANAND-MP	BUDHADEV ROUSTRAY SR.ADV.
179	WA/2974/2023 8614/2023	JAYANTI MAHANAND-MP	BUDHADEV ROUSTRAY SR.ADV.
180	WA/2974/2023 19115/2023	JYOTIRMAYEE SAHOO-MP	GYANA RANJAN SETHI
181	WP(C)/39538/2023 19116/2023	JYOTI RANJAN PATRO-MP	GYANA RANJAN SETHI
182	WP(C)/39540/2023 19117/2023	SANJAY KUMAR PANDA-MP	MANAS PATI
183	WP(C)/39542/2023 19118/2023	DR. LAXMIMANI TUDU-MP	RABINARAYAN NAYAK
	WP(C)/39544/2023		

184	19119/2023 WP(C)/39546/2023	MANARANJAN PATRA-MP	MANAS PATI
185	19120/2023 WP(C)/39549/2023	MADHUSMITA MEHENTAR-MP	MANAS PATI
186	19121/2023 WP(C)/38829/2023	SANTILATA PANDA-MP	GOKULANANDA MOHAPATRA
187	19122/2023 WP(C)/36563/2023	BIRANJAN MAHALIK-MP	ABHAYA KUMAR MAHAKUD
188	19123/2023 WP(C)/39556/2023	SANATAN NAYAK-MP	MANAS PATI
189	19124/2023 WP(C)/39559/2023	DHANESWAR MOHANTY-MP	MANAS PATI
190	19125/2023 WP(C)/38487/2023	PARBATI MAHANTA-MP	
191	19126/2023 WP(C)/39545/2023	ANANTA CHARAN SINGH-MP	MANAS PATI
192	19127/2023 WP(C)/12204/2022	PRAVAT KUMAR MOHAPATRA-MP	SATYABRATA MOHANTY
193	19128/2023 WP(C)/23564/2023	PADMANAV BEHERA-MP	SAILESH DAS
194	19129/2023 WP(C)/26169/2023	PRASANTA KUMAR PADHI-MP	PRASANTA KUMAR TRIPATHY
195	19130/2023 WP(C)/1059/2016	KRISHNA MOHAN PATNAIK-MP	
196	19131/2023 WP(C)/39577/2023	PRASANNA BHOI @ BEHERA-MP	TRILOCHAN PANIGRAHI
197	19132/2023 WP(C)/39578/2023	PRAFULLA KUMAR MOHAPATRA-MP	PRABODHA CHANDRA NAYAK
198	19133/2023 WP(C)/39579/2023	SARAT KUMAR SAMAL-MP	PRABODHA CHANDRA NAYAK
199	19134/2023 WP(C)/39580/2023	SHYAM SUNDAR LAL-MP	DEEPALI MAHAPATRA
200	19135/2023 WP(C)/39592/2023	SHASHIKANTA DUDUKA-MP	AJAYA KUMAR ROUT
201	19136/2023 WP(C)/39594/2023	SUDHIR KUMAR PATTANAIAK-MP	SAILABALA JENA
202	19137/2023 WP(C)/39595/2023	SANJAY KUMAR BHAGAT-MP	DEBASMITA BEHERA
203	19138/2023 WP(C)/39597/2023	DEBARAJ SAHOO-MP	SANKARACHARYA CHOUDHURY
204	19139/2023 WP(C)/39601/2023	AKSHAYAY KUMAR SAHOO-MP	SAIBRATA RATH
205	19140/2023 WP(C)/33792/2022	BARADA PRASAD NAYAK-MP	BISWA BIHARI MOHANTY
206	19141/2023 WP(C)/15128/2022	SUDHANSU SEKHAR DASH-MP	DURGESH NARAYAN RATH
207	19142/2023 WP(C)/2101/2023	MAMATA BEHERA-MP	
208	19143/2023 WP(C)/39603/2023	NISTHA RANJAN DASH-MP	ARYA TRIPATHY
209	19144/2023 WP(C)/39606/2023	M/S INDUSTRIAL ENGINEERING WORKS, ANGUL-MP	PRAKASH KUMAR MISHRA
210	19145/2023 WP(C)/39611/2023	PURNENDU KUMAR THATOI-MP	PRANAB KUMAR SAMANTRAY
211	19146/2023 WP(C)/39612/2023	PARAMANANDA GOUDA-MP	BISWABIHARI MOHANTY
212	19147/2023 WP(C)/36646/2023	HATTANATH SAHOO-MP	DR. JITENDRA KUMAR LENKA
213	19148/2023 WP(C)/39617/2023	S.D.O., ELECTRICAL, TPCODL, KENDRAPARA-MP	LALIT KUMAR MAHARANA
214	19149/2023 WP(C)/34516/2023	SANTOSH KUMAR PATEL-MP	LAXMIKANTA MOHANTY
215	19150/2023	BIPIN ROUT-MP	SAROJ KUMAR JEE

216	WP(C)/24516/2023 19151/2023 WP(C)/39618/2023	M/S ASHOK BRICKS INDUSTRIES PVT. LTD., JHARSUGUDA-MP	BHAMBANI PRASAD MOHANTY
217	19152/2023 WP(C)/25787/2023	TRUPTIKAR INFRA PVT. LTD., BBSR-MP	BIBHU PRASAD DAS
218	19153/2023 WP(C)/39620/2023	THE EXECUTIVE ENGINEER, TPCODL ELECT. DIV., PARADEEP-KEMMP	MAHARANA
219	19154/2023 WP(C)/39278/2023	DR. SUCHIPRIYA TANTY-MP	LAXMI NARAYAN PATEL
220	19155/2023 WP(C)/39621/2023	M/S ASHOK BRICKS INDUSTRIES PVT. LTD., JHARSUGUDA-MP	BHAMBANI PRASAD MOHANTY
221	19156/2023 WP(C)/39633/2023	SRINIBAS JENA-MP	AMITABH MISHRA
222	19157/2023 WP(C)/39635/2023	ARAKHITA DAS-MP	LINGARAJ SARANGI
223	19158/2023 WP(C)/39511/2023	BISWARANJAN SABAT-MP	SURJYA NARAYAN SAHU
224	19159/2023 WP(C)/32724/2023	LAXMAN CHOUHAN-MP	SHRADHASHREE ROUTRAY
225	19160/2023 WP(C)/32716/2023	PRAGNYA BHARATI MEHER-MP	SHRADHASHREE ROUTRAY
226	19161/2023 WP(C)/32711/2023	SMRUTI REKHA BISWAL-MP	SHRADHASHREE ROUTRAY
227	19162/2023 WP(C)/39637/2023	SRINIBAS JENA-MP	SUBIR PALIT
228	19163/2023 WP(C)/33456/2023	KISHOR KUMAR PADHAN-MP	SHRADHASHREE ROUTRAY
229	19164/2023 WP(C)/39639/2023	SUDHANSU JENA-MP	SUBIR PALIT
230	19165/2023 WP(C)/32721/2023	JITESH KUMAR BEHERA-MP	SHRADHASHREE ROUTRAY
231	19166/2023 WP(C)/32708/2023	SNEHANJALI BARIK-MP	SHRADHASHREE ROUTRAY
232	19167/2023 WP(C)/32702/2023	SWAGATIKA DAS-MP	SHRADHASHREE ROUTRAY
233	19168/2023 WP(C)/32713/2023	SUPRIYA BARIK-MP	SHRADHASHREE ROUTRAY
234	19169/2023 WP(C)/33441/2023	JAGYAN NARAYAN BISOYEE-MP	SHRADHASHREE ROUTRAY
235	19170/2023 WP(C)/39642/2023	MATHAMANI TANDI-MP	ANIRUDHA DAS
236	19171/2023 WP(C)/34378/2022	GURUNATH GOLORI-MP	ULLASH CHANDRA MOHANTY
237	19172/2023 WP(C)/34108/2023	M/S. STARLIGHT ISPAT PVT. LTD., KOLKATA-MP	M/S.TUSHAR KANTI SATAPTHY, M/S.PRASANNA KU.
238	19173/2023 WP(C)/39644/2023	MAHENDRA SAHU-MP	SUDEEP KUMAR SARANGI
239	19174/2023 WP(C)/39645/2023	ANTARYAMI SAHOO-MP	KANANBALA ROY CHOUDHURY
240	19175/2023 WP(C)/39650/2023	BASANTA MALLIK-MP	PRAFULLA KUMAR KAR
241	19176/2023 WP(C)/26042/2021	PRABHAT KUMAR BEURA-MP	KUNAL KUMAR SWAIN
242	19177/2023 WP(C)/32422/2023	LORDGUPTESWAR PROJECT PVT. LTD., BBSR-MP	SASWAT KUMAR ACHARYA
243	19178/2023 WP(C)/32422/2023	LORDGUPTESWAR PROJECT PVT. LTD., BBSR-MP	SASWAT KUMAR ACHARYA
244	19179/2023 WP(C)/33822/2022	MALAYA RANJAN SAHOO-MP	APARESH BHOI
245	19180/2023 WP(C)/39693/2023	DILLIP KUMAR AGRAWALLA-MP	HARIPAD MOHANTY
246	19181/2023 WP(C)/39694/2023	ALOK KUMAR PALEI-MP	RABINDRA NATH PAL

247	19182/2023 WP(C)/39700/2023	M/S N.R.CONSTRUCTIONS, HYDERABAD-MP	ALOK KUMAR KAR
248	19183/2023 WP(C)/39703/2023	M/S. VE COMMERCIAL VEHICLES LTD. BBSR-MP	BHABANI PRASAD MOHANTY
249	19184/2023 WP(C)/39712/2023	DEBARAJ NAYAK-MP	BYOMAKESH TRIPATHY
250	19185/2023 WP(C)/39713/2023	RUDRA KESHARI SETHY-MP	ALOK KUMAR PANDA
251	19186/2023 WP(C)/39720/2023	TAPAN TRIPATHY-MP	ANJAN PATNAIK
252	19187/2023 WP(C)/39721/2023	SABITA PANDA-MP	KISHORE CHANDRA RAJGURU MOHAPATRA
253	19188/2023 WP(C)/36678/2022	RITESH MAJHI-MP	RAJJEET ROY
254	19189/2023 WP(C)/39727/2023	BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD. BBSR-MP	ANUPAM DASH
255	19190/2023 WP(C)/39728/2023	M/S FARIDABAD GURGAON MINERALS, GURUGRAM, HARYANA-MP	SMRUTI MOHANTY
256	19191/2023 WP(C)/39732/2023	M/S SHREE PHARMACEUTICALS, CUTTACK-MP	CHITRASEN PARIDA
257	19192/2023 WP(C)/39735/2023	DILLIP SITHA-MP	JAJATI KESHARI KHUNTIA
258	19193/2023 WP(C)/34411/2023	GURUDEV KHADIA-MP	SIDHARTH PRASAD DAS